

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI -5

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A./TA/ NO. 254...2009
R.A./CP/NO.....2015
E.P./M.P./NO.....2015

1. Order Sheets.....11.....pg.....1.....to.....2✓
2. Judgment/ order dtd 22.12.2009 pg.....1.....to.....3✓
3. Judgment & Order dtd.....✓.....received from H.C. /Supreme Court.
4. O.A. 254/2009.....page.....1.....to.....57✓
5. E.P/M.P.✓.....page.....to.....
6. R.A./C.P.....✓.....page.....to.....
7. W.S.✓.....Page.....to.....
8. Rejoinder.....✓.....page.....to.....
9. Reply✓.....page.....to.....
10. Any other papers✓.....page.....to.....

PJ
06/07/2015
SECTION OFFICER (JUDL.)

com
14.2.2015

FORM NO. 4
(See Rule 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :
ORDERSHEET

1. ORIGINAL APPLICATION No : 254-----/ 2009
2. Transfer Application No : -----/2009 in O.A. No.-----
3. Misc. Petition No : -----/2009 in O.A. No.-----
4. Contempt Petition No : -----/2009 in O.A. No.-----
5. Review Application No : -----/2009 in O.A. No.-----
6. Execution Petition No : -----/2009 in O.A. No.-----

Applicant (S) : Shri Chandiere Shullai

Respondent (S) : Union or India & Ors.

Advocate for the : Mr. S. Sarma

{Applicant (S)} Mr. H.K. Das

Advocate for the : C.G.S.C.

{Respondent (S)}

Notes of the Registry	Date	Order of the Tribunal
This application is in form. is filed/C. F. for Rs. 50/- deposited vide IPO/BD No. <u>289.725482</u> Dated <u>9.11.09</u> <u>4.12.09</u> <u>7 (Seven Copies or Application with envelopes received for issue notices to the Respondent Nos. 2 to 7. Copy served. Extra Charge deposited vide R. Nos. 3044 dated 4.12.09</u> <u>4/12/09</u> <u>9/12/09</u> <u>(M. U. Ahmed)</u> <u>Addl. C. S. C.</u>		07.12.2009 The grievance of Applicant is that though he is senior to Respondent No.6 & 7 he had not been promoted to next higher post of Assistant Commissioner of Central Excise, Customs. He had submitted representation on 19.10.2009 and prayed to consider him for promotion with effect from 16.10.2009 i.e from the date on which his juniors have been promoted. Contention raised by the learned counsel is that he being senior, ought to have been considered and promoted but juniors have been promoted, without any justification. Issue notice Mr.M.U.Ahmed, learned Addl.Standing counsel present in Court accepts notice on behalf of the Respondents. No formal notice need be issued to the Respondents No.1-5. Service is complete. Issue notice to Respondents No.6 & 7 only under Rule 11 (1) (i) C.A.T. (procedure) Rules, 1987 returnable on 18.12.2009. Contd/-

K. Das

Issue notice to the
Respondents Nos. 6 & 7 only
under Rule 11(1) (i) of CAT
(Procedure) ~~1987~~ Rules, 1987
urgently.

Das
8/12/09

Received copy of order.

Das
2/12/09.
(Adv. for applicant)

No reply filed.

Das
2/12/09

Recd. for Respondent
NO. 5.

Das
23/12/09
(B. S. DAS)

Superintendent Cen. Ex.
Shillong Law Cell, Guwahati

Received copy
Das
23/12/09.

4-1-2010

Final order dated
22-12-09 prepared
and sent to me all the
Respondents by Post.
vide No 64 to 70
dated 04-01-2010

O.A.254 of 2009

Contd/-
07.12.2009

Pendency of present O.A. shall not be a bar
for the Respondents to deal and pass appropriate
order on his pending representation as he is
retiring very shortly.

List the matter on 18.12.2009.

(Mukesh Kumar Gupta)
Member (J)

/lm/

18.12.2009

It is stated by the proxy
counsel that Mr M.U.Ahmed is ~~on~~ ^{in his family}
bereavement and therefore request
is made to adjourn the case.

List on ~~22-12-2009~~ 22.12.2009.

(Madan Kr. Chaturvedi)
Member (A)

(Mukesh Kr. Gupta)
Member (J)

/pg/

22.12.2009

Heard for both sides. For the reasons
recorded separately O.A. stands disposed
of.

(Madan Kumar Chaturvedi)
Member (A)

/LM/

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 254 of 2009

Date of Decision: 22 .12.2009

Shri Chandier Shullai

..... Applicant/s

Mr. H.K. Das

..... Advocate for the
Applicant/s

- Versus -

U.O.I & Ors.

..... Respondents

Mr. M.U. Ahmed, Addl. CGSC

..... Advocate for the
Respondents

CORAM

HON'BLE SHRI MADAN KUMAR CHATURVEDI, MEMBER (A).

1. Whether reporters of local newspapers may be allowed to see the Judgment ? yes/No
2. Whether to be referred to the Reporter or not ? Yes/No
3. Whether their Lordships wish to see the fair copy Of the Judgment ? Yes/No

Judgment delivered by


Member (A)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 254 of 2009

Date of Order: This, the 22nd Day of ~~December~~ 2009

HON'BLE SHRI MADAN KUMAR CHATURVEDI, MEMBER (A).

Sri Chandier Shullai
Superintendent, Central Excise
Jowai Range, Shillong.

...Applicant

By Advocate: Mr. H.K. Das

-Versus-

1. Union of India
Represented by the Secretary
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs
New Delhi.
2. The Chairman
Central Board of Excise and Customs
New Delhi - 02.
3. The Member (P & V)
Central Board of Excise and Customs
Department of Revenue
Ministry of Finance, North Block
New Delhi - 110002.
4. The Chief Commissioner
Central Excise and Customs
M.G. Road, Shillong - 793001.
5. The Commissioner of Central Excise
Shillong - 793001.
6. Sri Rupnath Pegu
Asstt. Commissioner
Central Excise & Customs
Dibrugarh.
7. Sri Chalau Hauzel
Asstt. Commissioner
Central Excise & Customs, Imphal.

...Respondents

By Advocate: Mr. M.U. Ahmed, Addl. CGSC.

O R D E R (ORAL)

HON'BLE SHRI MADAN KUMAR CHATURVEDI, MEMBER (A).

By this O.A. the Applicant submits that he is senior to Respondent Nos. 6 & 7 despite he had not been promoted to the next higher post of Assistant Commissioner Central Excise.

2. Mr. H. K. Das, learned counsel for the Applicant states that the Applicant has submitted representation in this regard on 19.10.2009 and prayed to consider for his promotion with effect from 16.10.2009 i.e. from the date his junior has been promoted. It was contended that Senior ought to have been considered for promotion, but the junior has been promoted without assigning any reason. It was made clear that seniority list, on the basis of which promotion was made ^{is} defective, in as much as Applicant was not shown, as ST.

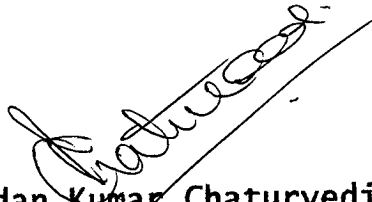
3. Mr.M.U.Ahmed, learned Addl. Standing Counsel fairly conceded that there exist a lacuna in the seniority list, the Applicant is belonging to the ST class, but this fact is not manifested in the seniority list. As such the promotion of the Applicant may be considered de novo as per the guide lines, having regard to the correct seniority list.

4. Having heard both the sides, I direct the Respondents to consider the case of the Applicant de novo

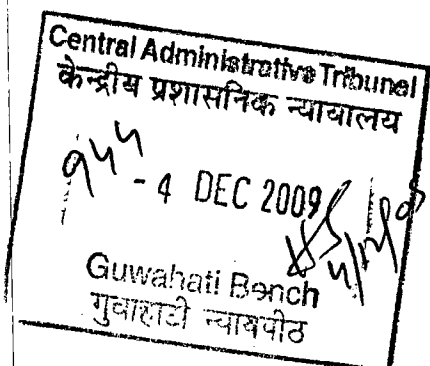
as per guide lines for the scheme of promotion of the S.T. candidate in the light of he correct seniority list. The matter may be expedited as early as possible.

5. In the result the O.A is accordingly, disposed of.

1m


(Madan Kumar Chaturvedi)
Administrative member

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :: GUWAHATI**



OA No. 254 of 2009

Sri Chandier Shullai

...APPLICANT

- Vs -

Union of India & Ors.

...RESPONDENTS

INDEX

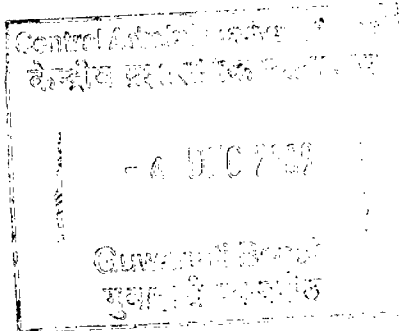
Sl. No.	Particulars	Page Nos.
1.	Synopsis	I to II
2.	List of dates.....	III
3.	Original Application.....	1 to 10
4.	Verification.....	10
5.	Annexure- 1 (Seniority list dated 03.05.01)	11 - 19
6.	Annexure- 2 (Seniority list dated 03.01.02).....	20 - 25
7.	Annexure- 3 (Seniority list published as on 01.06.09)	26 - 34
8.	Annexure- 4 (The latest all India seniority list).....	35 - 36
9.	Annexure- 5 (Order dated 16.10.09).....	37 - 42
10.	Annexure- 6 (Order dated 10.11.09).....	43 - 47
11.	Annexure- 7 (Representation dated 19.10.09)	48
12.	Annexure- 8 (Reminder dated 16.11.09).....	49
13.	Annexure- 9 (Forwarding letter of Commissioner dated 22.10.09).....	50 - 57

*Received
31/12/09*

Filed by

H. D. D. D. D.
3.12.09
Advocate

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :: GUWAHATI**



OA No. 254 of 2009

Sri Chandier Shullai

..APPLICANT

- Vs -

Union of India & Ors.

...RESPONDENTS

S Y N O P S I S

That the applicant is presently working Superintendent, Central Excise in the office of the Commissioner Central Excise, Shillong and is retiring on 31.12.09. The applicant belongs to the Schedule Tribe community and all along in his service life he has been considered as an ST candidate. The respondents time and again issued several seniority lists in the cadre of Superintendent wherein each of the seniority list designated the applicant to be an ST candidate.

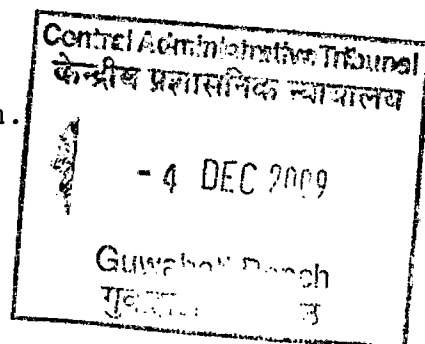
That the respondent No. 6 and 7 are also belonging to the ST community and are much junior to the applicant. It is stated that in the all India seniority list of Superintendents published by the respondents dated 03.01.02 the name of the applicant was shown at Sl. No. 364 as ST and the respondent No. 6 & 7 were shown at Sl. No. 367 and 373. Therefore, the respondent No. 6 and 7 are juniors to the applicant.

That the applicant was due for promotion to the post of Assistant Commissioner and in the mean time Board issued a letter dated 06.07.09 calling for the ACRs of 5 (five) Superintendents (ST), Central Excise belonging to the SC & ST community namely Sri N.C Patra, Sri Biren Ch. Patir, Sri R.N.Pegu (6th respondent), Sri C. Hauzel (7th respondent) and Sri T.M.Hartlong for consideration of their cases for promotion to the post of Assistant Commissioner Central Excise ignoring the case of the applicant. It is stated that the most recent all India seniority list issued by the respondents is defective and does not show the applicant to be an ST incumbent. The respondents instead of correcting the same took advantage of it and in resorting to arbitrariness issued the

impugned order dated 16.10.09 and 10.11.09 promoting the respondent no. 6 and 7 without considering the case of the applicant. The respondents deprived the applicant from his legitimate right to getting considered for promotion to the post of Assistant Commissioner, Central Excise. The applicant submitted representation dated 19.10.09 praying for promoting him as Assistant Commissioner w.e.f. 16.10.09 i.e. from the date on which his juniors have been promoted. However, the respondents causing serious injustice to the applicant and in gross violation of Article 14 and 16 of the Constitution of India sat over the matter.

It is stated that the applicant is fast approaching his date of superannuation i.e. 31.12.09 and in the event of not promoting him to the post of Assistant Commissioner, Central excise w.e.f. 16.10.09, his entire life will be jeopardize and the applicant will suffer irreparable loss and injury. Therefore, being aggrieved by such an illegal and arbitrary action on the part of the respondents the applicant having no other alternative has approached this Hon'ble Tribunal by way of filing the instant original application for redressal of his grievances.

Hence the present original application.



Filed by
Harish K. Das
 3.12.09
 Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: GUWAHATI

OA No. 254 of 2009

LIST OF DATES

03.05.01 Communication by which the seniority list of Superintendent as on 01.05.01 was circulated wherein the petitioner appeared at Sl. No. 75 as ST. [ANNEXURE- 1] [Page-11]

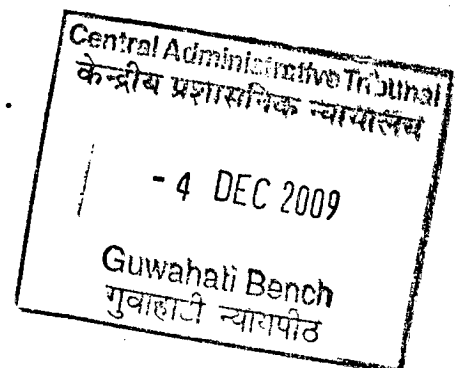
03.01.02 All India seniority list of superintendent in central excise was published by the Department of Revenue wherein the applicant appeared at Sl. No. 364 as ST whereas the respondent No. 6 and 7 in Sl No. 367 and 373 in the said list. [ANNEXURE- 2] [Page- 20]

Draft seniority list of Superintendent as on 01.06.2009 and the seniority position of the applicant has been shown at serial No. 20 in the list as an ST. The respondent No. 6 and 7 have been shown at Sl. No. 22 and 25 respectively. [ANNEXURE- 3] [Page- 26]

06.07.09 Communication issued by the Board calling for ACR's of 5 (five) officials including respondent No. 6 and 7 for considering their promotion to the post of Assistant Commissioner superseding the case of the applicant. The cases of respondent no. 6 and 7 could not have been considered who are all along juniors to the applicant, without considering the case of the applicant.

The most recent defective all India seniority list published by the respondent wherein the name of the applicant appeared at serial No. 377 without showing him to be an ST whereas the respondent no. 6 and 7 are shown at Sl. No. 381 & 387 respectively as ST. [ANNEXURE- 4] [Page- 35]

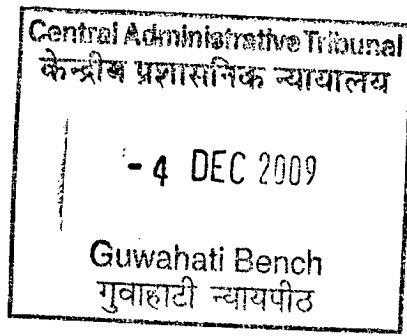
- 16.10.09 Order issued by the respondents promoting the respondent No. 6 and 7, who are admittedly juniors to the applicant, to the post of Assistant Commissioner, Central Excise superseding the case of the applicant. [Annexure- 5] [Page- 37]
- 10.11.09 Posting order in favour of the respondent No. 6 and 7 posting them in their respective places. [Annexure- 6] [Page- 43]
- 19.10.09 Representation submitted by the applicant for redressal of his grievances. [Annexure- 7] [Page- 48]
- 22.10.09 Forwarding issued by the Commissioner, Central Excise, Shillong to the Under Secretary, Central Board of Excise and Customs, New Delhi indicating the fact that the applicant has been deprived of his legitimate claim of consideration and promotion to the grade of Assistant Commissioner. [Annexure- 9] [Page- 50]
- 16.01.09 Reminder submitted by the applicant praying for consideration of his case notionally, however the respondents till date have done nothing towards redressal of the grievance of the applicant. [Annexure- 8] [Page- 48]
- 31.12.09 Date of retirement of the applicant.



Filed by

H. K. Das
3.12.09

Advocate



Filed by:
The Applicant
Through
Hridip K. Das
Advocate
3.12.09.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL::

GUWAHATI BENCH :: GUWAHATI::

OA No. 254 of 2009.

BETWEEN

Sri Chandier Shullai,
Superintendent, Central Excise
Jowai Range, Shillong.

APPLICANT

-Versus-

1. Union of India

Represented by the Secretary,
Ministry of Finance, Department of
Revenue, Central Board of Excise
and Customs, New Delhi.

2. The Chairman,

Central Board of Excise and
Customs, North Block, New Delhi-
02.

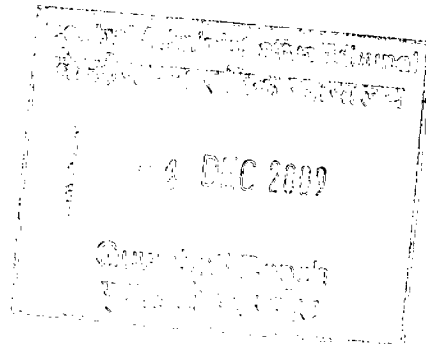
**3. The Member {P & V}, Central
Board of Excise and Customs,
Department of Revenue, Ministry of
Finance, North Block, New Delhi-
110002.**

**4. The Chief Commissioner,
Central Excise and Customs,
M.G.Road, Shillong- 793001.**

**5. The Commissioner of Central
Excise, Shillong -793001.**

**6. Sri Rupnath Pegu, Asstt.
Central Excise & Customs,
Commissioner, Dibrugarh.**

Has



7. Sri Chalau Hauzel, Asstt.
Central Excise & Customs,
Commissioner, Imphal.

Hns

RESPONDENTS

DETAILS OF APPLICATION

1. PARTICULARS OF THE ORDER(S) AGAINST WHICH THE APPLICATION IS MADE:

The present application is directed against the promotion order dated 16.10.09 and posting order dated 10.11.098 issued by the respondents.

2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of the instant application is well within the jurisdiction of the Hon'ble Tribunal.

3. LIMITATION:

The applicant further declares that the application is within the limitation period prescribed under Section 21 of the Administrative Tribunals Act, 1985.

4. FACTS OF THE CASE:

4.1 That the applicant is a citizen of India and a permanent resident of Shillong, Meghalaya and as such he is entitled to all the rights, protections and privileges as guaranteed under the constitution of India and the laws framed there under.

4.2. That the applicant belongs to the scheduled Tribe community i.e. Khasi Community (in short ST) and is presently working as Superintendent Central Excise and is posted at Jowai Range, Shillong, Meghalaya.

4.3. That the applicant while was working as Superintendent in the Commissionerate, Central Excise, Shillong, the respondents issued a communication dated 03.05.01 by which the seniority list of Superintendent as on 01.05.2001 was circulated. In the said seniority list

the name of the applicant appeared at Sl. No 75 indicating him to be Schedule Tribe (S.T.).

A copy of the said seniority list dated 03.05.2001 is annexed herewith and marked as **ANNEXURE- 1**.

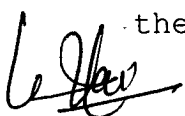
4.4 That the ST status relating to the applicant was never a dispute and at the time of his initial appointment the applicant indicated him to be a ST candidate belonging to Khasi Community. The Ministry of Finance Department of Revenue, vide communication dated 03.01.2002, issued the All India Seniority list of the Superintendents in Central Excise and in the said seniority list the name of the applicant appeared at Sl. No 364 indicating him to be an ST candidate. In the said seniority list the names of the 6th and 7th respondent appeared at serial no. 367 and 373 respectively.

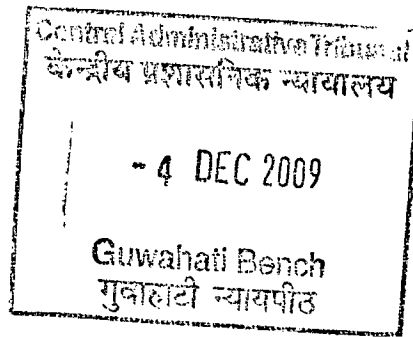
A copy of the said seniority list dated 03.01.2002 is annexed herewith and marked as **ANNEXURE- 2**.

4.5 That the applicant begs to state that the respondents thereafter have issued a draft seniority list of Superintendent as on 01.06.2009 and the seniority position of the applicant has been shown at serial No. 20 in the list. In the said draft seniority list also the applicant has been shown to be ST. It is noteworthy to mention here that the names of the 6th and 7th respondent (Mr. Rupnath Pegu and Mr. C. Hauzel) have been shown at serial No. 22 and 25 respectively.

A copy of the seniority list as on 01.06.09 is annexed herewith and marked as **ANNEXURE- 3**.

4.6 That the applicant was due for promotion to the post of Assistant Commissioner and in the mean time Board issued a letter dated 06.07.09 calling for the ACRs of 5 (five) Superintendents (ST), Central Excise belonging to the SC & ST community namely Sri N.C Patra, Sri Biren Ch.





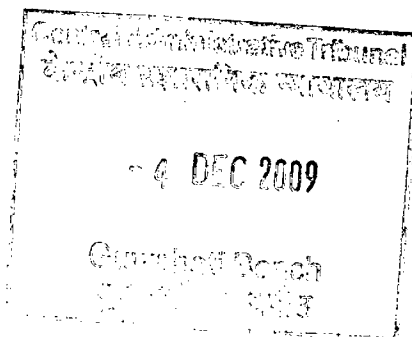
Patir, Sri R.N.Pegu (6th respondent), Sri C. Hauzel (7th respondent) and Sri T.M.Hartlong for consideration of their cases for promotion to the post of Assistant Commissioner Central Excise. As stated above the respondent no. 6 (ST) and 7 (ST) are all along junior to the applicant and the official respondents superseding the claim of the applicant has considered their cases. It is stated that the applicant is due for such promotion and there is no departmental or criminal including vigilance cases pending against him. The applicant enquired about the cause for non-consideration of his case for such promotion but the respondents remained salient on the issue.

That the applicant in spite of his best effort could not collect the letter issued by the Board dated 6.7.09 and as such craves leave of the Hon'ble Court for a direction towards the respondents for production of the same at the time of hearing of the case.

4.7 That the applicant could come to know that the latest All India seniority list issued by the respondents is defective as the same does not reflect the applicant as Schedule Tribe candidate. The Schedule Tribe status of the applicant and the seniority position of the applicant vis-à-vis the private respondent No. 6 and 7 were not in dispute at any point of time and as such the respondents have illegally deprived him of his legitimate right of getting consideration for promotion to the post of Assistant Commissioner, whereas juniors to him have been favored with such consideration.

That the applicant has downloaded a copy of the latest All India seniority list of Superintendent of Central Excise from internet and he found that his name appeared at Sl. No 377 but against his name there is no indication of his status as a member of ST community. At the same time the names of the private respondents No 6 and 7 has been shown at Sl Nos. 381 and 387 respectively showing them to be members of ST community.

Le Har



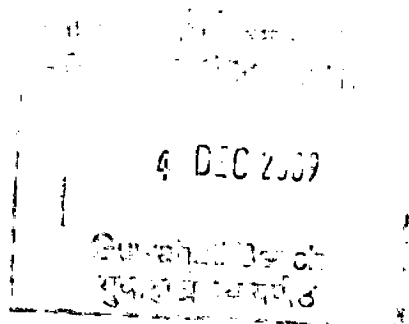
A copy of the said seniority list is annexed herewith and marked as **ANNEXURE- 4.**

4.8 That the applicant who is due for retirement w.e.f. 31.12.09 made several attempts to get the redressal of his aforesaid grievances but same yielded no result in positive. The respondents ignoring his requests issued the impugned order dated 16.10.09 promoting the private respondents No. 6 and 7 (juniors to the applicant), to the Grade of Assistant Commissioner (Ad-hoc). Pursuant to the aforesaid order of promotion the official respondents have issued another order dated 10.11.09 posting the private respondents No. 6 and 7 in their respective places as Asstt. Commissioners.

Copies of the orders dated 16.10.09 and 10.11.09 are annexed herewith and marked as **ANNEXURE- 5 & 6.**

4.9 That the applicant being aggrieved by the aforesaid action on the part of the respondents preferred a representation dated 19.10.09 which was followed by the reminder dated 16.11.09 praying for his promotion to the grade of Assistant Commissioner as has been granted to his juniors. The representation dated 19.10.09 filed by the applicant has been forwarded by the Commissioner, Central Excise, Shillong to the Under Secretary, Central Board of Excise and Customs, New Delhi vide letter dated 22.10.09 indicating the fact that the applicant has been deprived of his legitimate claim of consideration and promotion to the grade of Assistant Commissioner. It is stated that the Commissioner in his forwarding letter has also enclosed the relevant records viz. the draft seniority list as on 01.08.09, all India seniority list dated 3.1.02, vigilance clearance certificate and the initial bio data submitted by the applicant pursuant to which he was appointed under the respondents. From the seniority lists it is clear that the applicant is senior to the private respondents and from the initial bio data submitted by him and also from the

Le Har



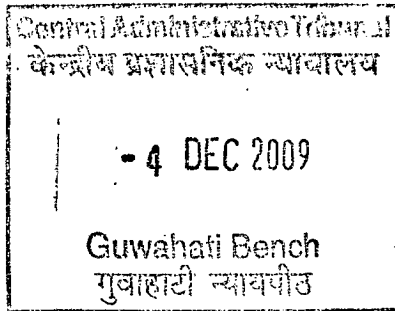
aforesaid seniority lists it is clear that he belongs to the ST community.

Copies of the representations dated 19.10.09, reminder dated 16.11.09 and the forwarding letter dated 22.10.09 are annexed herewith and marked as **ANNEXURE- 7, 8 & 9.**

4.10 That the applicant begs to state that the Commissioner in the forwarding letter dated 22.10.09 admitted the fact that the applicant is due for promotion to the grade of Assistant Commissioner Central Excise and he is senior to the private respondent No. 6 and 7. The forwarding letter has been received by the higher authorities of the respondents but as on date nothing has been done so far in the matter. It is noteworthy to mention here that the applicant is due for retirement w.e.f. 31.12.09 and in such an eventuality his entire service career will be jeopardized. It is also stated that though the impugned promotion order has been issued as ad-hoc but the same will be regularized from the date of the ad-hoc promotions. In fact under the respondents there are several such instances of such promotion.

4.11 That in view of the aforesaid facts and circumstances of the case the respondents by issuing the impugned orders has violated the settled principles of law and hence the present case is a fit case wherein the Hon'ble Tribunal may be pleased to pass an interim order granting liberty to the respondents to re-caste the seniority of the applicant vis-à-vis the Respondent No. 6 and 7 during the pendency of the present original application and to grant him the promotion to the grade of Assistant Commissioner Central Excise w.e.f. 16.10.09 as has been granted to the respondents Nos. 6 and 7. The applicant has made out a prima facie case of illegality and arbitrariness on the part of the respondents. The balance of convenience lies in favour of the applicant for such an interim order. He would also

Le Hai



suffer irreparable loss and injury if the interim order sought for is not passed by the Hon'ble Tribunal.

4.12 That the applicant demanded justice from the respondents which has been denied to him.

4.13 That the applicant has no other alternative or any other efficacious remedy and the remedy sought for, if granted, shall be adequate, just and proper.

4.14 That the applicant files this application bonafide for securing the ends of justice..

5. GROUNDS FOR RELIEF(S) WITH LEGAL PROVISIONS :-

5.1 Because the respondents have issued the impugned orders dated 16.10.09 and 10.11.09 is gross violation of Article 14, 16 and 21 of the Constitution of India and hence are liable to be set aside and quashed.

5.2 Because although the applicant was well within the zone of consideration for promotion to the post of Assistant Commissioner, Central Excise, however the respondents committing serious illegality did not considered the case of the applicant and issued the impugned order dated 16.10.09 and 10.11.09 promoting the respondent No. 6 and 7 who are all along much junior to the applicant in the seniority list. Hence, the action on the part of the respondent is illegal, arbitrary and discriminatory and incurs interference of this Hon'ble Tribunal.

5.3 Because the respondents have deprived the applicant of his right to get considered for promotion to the post of Assistant Commissioner, Central Excise. The respondents ignoring the claim of the applicant promoted and posted the respondent no. 6 and 7 by the impugned order dated 16.10.09 and 10.11.09 who are all along juniors to the applicant in the Zonal as well all India seniority list. Hence, the impugned orders are issued in gross violation of Article 14

Lo Jha

and 16 of the Constitution of India depriving the applicant from his legitimate claim of getting considered for promotion and are liable to be set aside and quashed.

5.4 Because the applicant is all along an ST candidate from his initial appointment which is not at all disputed at any point of time. In the seniority list published on Zonal basis the applicant was shown to be as ST. However, in the all India seniority list published the applicant has not been shown as ST candidate and the respondents purposefully, arbitrarily and whimsically wiped out the ST status of the applicant from the all India seniority list only with the sole purpose to facilitate the private respondents. Hence, the action of the respondents towards not considering the case of the applicant for promotion to the post of Assistant Commissioner, Central Excise and promoting the respondent No. 6 and 7 negating the case of the applicant is arbitrary and is contrary to the settled law laid down by the Apex Court in this regard and is liable to be set aside and quashed.

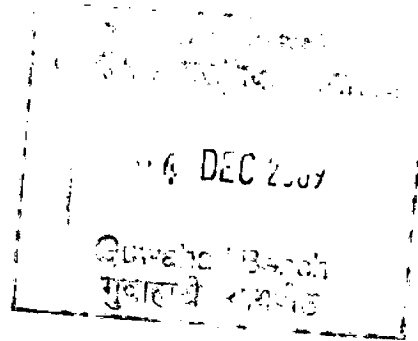
5.5 Because the applicant is fast approaching is superannuation from service on 31.12.09. In such an eventuality the respondents by deleting his ST status from the all India seniority list and negating his claim for promotion made an attempt to jeopardize his service life and deprived him from his legitimate claim of promotion in an arbitrary manner. Hence the impugned order dated 16.10.09 and 10.11.09 are violative of the Constitutional mandate and law laid down by the Apex Court in this regard and are liable to be set aside and quashed.

The applicant craves leave of the Hon'ble Court to advance more grounds both legal and factual at the time of hearing of this case.

6. DETAILS OF THE REMEDIES EXHAUSTED:

That the applicant declares that he has exhausted all the remedies available to him and there is no alternative remedy available to him.

Le Har



7. **MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:**

The applicant further declares that he has not filed any application, writ petition or suit regarding the grievances in respect of which this application is made, before any other court or any other bench of the Tribunal or any other authority nor any such application, writ petition or suit is pending before any of them.

8. **RELIEF(S) SOUGHT FOR:**

8.1 To Quash and set aside the impugned order dated 16.10.09 and 10.11.09 and grant all the consequential service benefits.

8.2 To direct the respondents to promote the applicant w.e.f. 16.10.09 notionally.

8.3 Cost of the application.

8.4 pass any such order/orders as Your Lordships may deem fit and proper.

9. **INTERIM ORDER PAYED FOR:**

Direct the respondents to consider the recasting of seniority of the applicant vis-à-vis the Respondent No. 6 and 7 during the pendency of the present original application and to grant him the promotion to the grade of Assistant Commissioner Central Excise w.e.f. 16.10.09 as has been granted to the respondents Nos. 6 and 7.

10. The application is filed through Advocates.

11. **PARTICULARS OF THE IPO:**

(I)	IPO No.	:	
(II)	Date of Issue	:	
(III)	Issued from	:	A.P.O
(IV)	Payable at	:	Guwahati

12. **LIST OF ENCLOSURES:**

As stated in the Index.

...Verification

Le Har

VERIFICATION

I, Sri Chandier Shullai, aged about 60 years, Superintendent, Central Excise, Jowai Range, Shillong, do hereby solemnly affirm and verify that the statements made in the accompanying application in paragraphs 4.1, 4.2, 4.4, 4.10, 4.11 and 4.12 are true to my knowledge, those made in paragraphs 4.3, 4.4, 4.5, 4.7, 4.8 and 4.9 being matters of records are true to my information derived there from and the grounds urged are as per legal advice. I have not suppressed any material fact.

And I sign this verification on this the 2nd day of December, 2009 at Guwahati.

Chandier Shullai

APPLICANT



GOVERNMENT OF INDIA
OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE
M. G. ROAD, SHILLONG - 793 001

C.NO.II(34)5/ET.I/92/

242418-85

Dated:

3/5/07

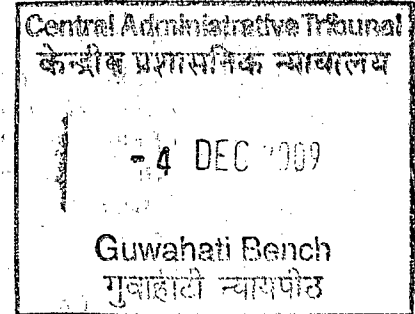
To

The Assistant Commissioner,
Central Excise Division,

The Deputy/Asssistant Commissioner,
Customs Division,

The Branch-in-Charge,
Branch of Hqrs.Office.
Shillong.

The Superintendent,
Shillong Law Cell,
Office of the Commissioner of Central Excise,
Calcutta - II,
M.S. Building, 5th Floor,
15/1/, Strand Road,
Kolkata - 700 001.



Subject:- Seniority List of Group 'B' Superintendent as on 01.05.2001 of Central Excise & Customs Commissionerate, Shillong - Circulation thereof.

Consequent to the Judgement dated 05.09.95 pronounced by the Hon'ble CAT, Guwahati in O.A.No.241/91 and the Board's approval for implementation communicated vide F.No.A.23018/3/97-Ad.II.B dated 17.11.97, an integrated Seniority List of Superintendent was circulated to all concerned vide this office C.No. II(34)5/ET.I/92/30835-66 dated 22.3.2001. Representations/objections, if any, had been invited against the integrated Seniority List. Some representations have been received and have been examined carefully. These representations are given below in brief alongwith reasons, if any, for grounds of disposal.

- (I) Some of the representations have contended that their dates of joining as Inspectors should be the basis for fixing their Seniority. The principle laid down in DOP&Ts O.M. dated 7.2.86 have been followed. Therefore, the representations for fixing seniority with reference to the date of joining is incorrect and hence not tenable.
- (II) Representations have been received from officers, who have benefitted by way of date of promotion in the integrated seniority list, that they should be appropriately placed in the All India Seniority List with retrospective benefit of promotion to Group 'A' post in the year 1997-98 as enjoyed by their batch-mates. This issue will be taken up with the Ministry for extending all consequential benefits, as permissible.

Attested

Advocate

ANNEXURE - 12 - 11

(III) Some representations have contended that there were no vacancies when promotions were given to the grade of Superintendent during the relevant period and hence such officers should not be given seniority in the manner adopted in the integrated Seniority List. This contention is not correct as promotions were given against vacancies.

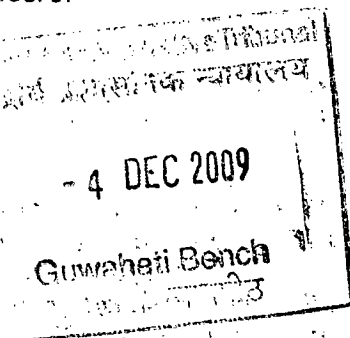
(IV) Some representations have mentioned that there have been mistakes in showing their date of birth and actual status under Col.3 and Col. 8 of the integrated seniority list. These mistakes have been taken care of and necessary corrections have been made in the Seniority List. These mistakes have crept in due to the fact that earlier Seniority Lists published since their appointments carried these mistakes and the concerned officers have not represented for necessary corrections.

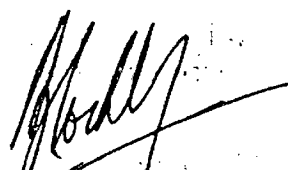
(V) Representations have also been received from the Superintendents promoted/appointed as on 01.04.95, regarding their placements in the integrated Seniority List. The revised seniority list of Inspectors (now Superintendent) which was circulated to all concerned vide office C.No. II(34)1/ET.1/96/28968-29010(A) dated 13.07.98 had been recasted in terms of Hon'ble CAT Guwahati's order dated 05.09.95 and representations, if any, had been invited from all concerned against the revised seniority of Inspectors (now Superintendent). All representations received against the revised seniority list dated 13.07.98 of Inspectors (now Superintendents) had been considered individually on merit in the past and disposed of by the Cadre Controlling Authority. The review DPC, for promotion to the grade of Superintendents was conducted strictly as per the revised seniority list of Inspectors (now Superintendents). Hence there would be no ground for placement in the integrated seniority list on any other criteria other than the revised seniority list of Inspectors (now Superintendents).

In view of the above, all the representations received against the integrated Seniority List are hereby disposed of.

A copy of the Final Seniority List of Superintendents is enclosed for circulation to all the concerned officers.

Encl:- As above




(Z. TOCHHAWNG)
COMMISSIONER
CENTRAL EXCISE SHILLONG.

Copy forwarded for information & necessary action to :-

1. Smt. Charusheela Sohoni, Joint Secretary (Admn.) Central Board of Excise & Customs, North Block, New Delhi - 02. The letter C.No. II(34)5/ET.1/92/30835-66 dated 22.03.2001 may please be referred to.
2. The Chief Commissioner (EZ), Customs & Central Excise, 15/1, Strand Road, Kolkata - 700 001.
3. The Zonal Director, Narcotics Control Bureau, Eastern Zonal Unit, 4/2, Karaya Road, Kolkata-700017. Copy meant for the concerned officer is enclosed for delivery.

4. The Additional Director, Directorate of Revenue Intelligence, Calcutta Zonal Unit, 8. Ho Chi Minh Sarani, 2nd Floor, Kolkata- 700 071. Copy meant for the concerned officer is enclosed for delivery.
5. The Additional Assistant Director, Directorate of O. & M. Services, Customs & Central Excise, 405/8 Deep Sikha Building, Rajendra Place, New Delhi - 110008. Copy meant for the concerned officer is enclosed for delivery.
6. The Deputy Director, (AS), Directorate of Preventive Operations, Zonal Unit, 44, Park Street, 2nd Floor, Kolkata - 16. Copy meant for the concerned officer is enclosed for delivery.
7. The Deputy Commissioner (Airport), Sahar International Airport, Sahar, Mumbai-99. Copy meant for the concerned officer is enclosed for delivery.
8. The Deputy Director, NACEN (ER), P-27, CIT Scheme, VIII(M) Bidhannagar Road, Kolkata 700 067. Copy meant for the concerned officer is enclosed for delivery.
9. The Deputy Director of Inspection (Admn.), Directorate General of Inspection, Customs & Central Excise, 'D' Block, I. P. Bhawan, I. P. Estate, New Delhi - 2. Copy meant for the concerned officer is enclosed for delivery.
10. The Zonal Director, Narcotics Control Bureau, Varanasi Zonal Unit, S. - 18/38, Taksal Lalit Behari Sen Marg, Patel Nagar, Varanasi - 221022. Copy meant for the concerned officer is enclosed for delivery.
11. The Deputy Director, Directorate General of Inspection, Customs & Central Excise, 'D' Shape Building, I. P. Estate, New Delhi - 2. Copy meant for the concerned officer is enclosed for delivery.
12. The Deputy Development Commissioner, Noida Export Processing Zone, Noida - 201305. Copy meant for the concerned officer is enclosed for delivery.
13. The Assistant Registrar, Customs, Excise & Gold Control Appellate Tribunal, E. R. Bench, Bamboo Villa, 169-A.J.C Bose Road, Kolkata - 700014. Copy meant for the concerned officer is enclosed for delivery.
14. The Commissioner, Customs NER, Shillong.
15. The Additional Commissioner (Tech.), Central Excise, Shillong.
16. The Dy./Asstt. Commissioner of Central Excise /Customs Divn. Copy meant for the concerned officer(s) is/are enclosed for delivery.
17. The CAO/PAO of Hqs. Office, Shillong.
18. Shri. C. Shullay, Supdt. for compliance.
19. Accounts I & II/ET I & II/Confdl. Br./CIU-cum-VIG. Br. of Hqs. Office, Shillong.
20. The General Secretary, Group 'B' Executive Officers' Association, customs & Central Excise, Shillong.
21. Guard File.

Central Excise & Customs
Shillong
DEC 2009
गुवाहाटी न्यायपीठ

(B. THAMAR)
ADDITIONAL COMMISSIONER(P&V)
CENTRAL EXCISE & CUSTOMS
SHILLONG.

- 2 - 14 -

SENIORITY LIST OF SUPERINTENDENT GROUP 'B' AS ON 01.05.2001.

Sl. No.	Name & Educational Qualification	Date of Birth	Date of Apptl. in Govt. service	Date of confirmation in Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR as Inspector	Remarks
	S/Shri							
01	02	03	04	05	06	07	08	09
01.	Biswajit Sarkar, B.Sc.	01.11.55	02.08.76	01.04.78	02.08.76	22.04.88	DR	
02.	Subir Kr. Chakraborty, B.A.	03.12.52	24.07.76	01.06.78	24.07.76	22.04.88	DR	
03.	S.P. Chakraborty, B.A.	05.08.50	20.03.72	01.07.78	28.07.76	22.04.88	DR	
04.	P.S. Purkayastha-I, B.Sc.	14.07.53	02.08.76	01.08.78	02.08.76	22.04.88	DR	
05.	Subodh Dhar (SC), B.Com.	27.06.54	17.09.77	13.12.80	17.09.77	22.04.88	DR	
06.	Rama Kanta Das, (SC), B.A.	01.01.54	09.10.75	13.12.80	03.10.78	22.04.88	DR	
07.	Ranjit Kr. Dutta, B.Sc.	10.08.51	26.07.76	01.09.78	26.07.76	29.08.89	DR	
08.	Indrajit Guha, B.Sc.	07.05.56	27.07.76	01.10.78	27.07.76	29.08.89	DR	
09.	A. Hore, B.Com.	31.07.53	23.07.76	01.10.78	23.07.76	29.08.89	DR	
10.	A. Dasgupta, B.Sc.	12.01.55	26.07.76	01.12.78	26.07.76	29.08.89	DR	
11.	B.B. Adhikari, B.Com.	22.11.53	07.06.74	20.05.79	26.07.76	29.08.89	DR	
12.	Gopendra Ch. Paul, B.A.	01.01.47	12.08.71	28.05.79	30.07.76	29.08.89	DR	
13.	P.K. Das-I, B.Sc.	01.03.55	02.08.76	20.05.79	02.08.76	29.08.89	DR	
14.	R.K. Goswami, B.Com.	07.06.54	23.07.76	28.05.79	23.07.76	29.08.89	DR	
15.	N. Bhattacharjee, Matric	15.05.51	04.01.71	20.05.79	17.11.76	29.08.89	PR	
16.	A.K. Sharma, B.Sc.	21.01.54	29.07.76	28.05.79	29.07.76	29.08.89	DR	
17.	Hemen Gogoi, B.Sc.	01.01.55	24.07.76	28.05.79	24.07.76	29.08.89	DR	
18.	A.B. Dutta, B.Sc.	01.07.55	21.07.76	28.05.79	21.07.76	29.08.89	DR	
19.	R.K. Bhattacharjee, P.U.	01.04.44	19.01.65	28.05.79	29.10.76	29.08.89	PR	
20.	S.K. Bose, B.A.	04.08.54	30.07.76	28.05.79	30.07.76	29.08.89	DR	
21.	D.K. Nath, B.A.	11.07.52	02.08.76	28.05.79	02.08.76	29.08.89	DR	
22.	S. Paul, B.Sc.	05.04.54	29.07.76	28.05.79	29.07.76	29.08.89	DR	
23.	M. Marbanianq, (ST) B.Com.	24.02.54	30.09.78	13.12.80	30.09.78	29.08.89	DR	
24.	Agnu Ram Das, (SC) Matric	01.10.43	25.01.65	13.12.80	12.12.78	29.08.89	PR	
	Apalak Das, (SC), B.A.	20.02.53	17.11.75	13.12.80	22.09.78	29.08.89	DR	
	Chandi Das Baidya (SC) B.Sc.	20.11.46	30.09.78	13.12.80	30.09.78	29.08.89	DR	

সিনিয়র ট্রেনিং অফিসার

গুরুত্বপূর্ণ

01	02	03	04	05	06	07	08	09
27. ✓	K.C. Mohan, B.A.	20.09.53	31.07.76	23.05.79	31.07.76	09.08.90		
28. ✓	C.M. Chakraborty, B.Sc.	26.12.51	26.07.76	28.05.79	26.07.76	09.08.90	DR	
29. ✓	T.S. Sarkar, B.Sc.	02.05.55	27.07.76	28.05.79	27.07.76	09.08.90	DR	
30. ✓	H.R. Saha, B.A.	16.03.51	13.07.76	28.05.79	13.07.76	09.08.90	DR	
31. ✓	N.K. Chakraborty, B.Com.	01.03.44	01.03.62	28.05.79	02.08.76	09.08.90	DR	
32. ✓	S. Bhowmick, B.A.	23.01.54	26.07.76	28.05.79	26.07.76	09.08.90	DR	
33. ✓	J.R.H. Diengdoh, (ST), B.Sc.LLB	28.01.50	04.10.78	13.12.80	04.10.78	09.08.90	DR	
34. ✓	Pranab Kumar Barua, (SC) B.Sc.	05.09.53	03.10.78	13.12.80	03.10.78	09.08.90	DR	
35.	A.V. Duha, (ST), B.A.	01.03.51	13.09.75	31.10.77	13.09.75	20.06.91	DR	
36.	Md. Khurshed Ahmed, B.A.	01.03.52	30.07.76	28.06.79	30.07.76	20.06.91	DR	
37.	P.K. Das, -II, B.Sc.	01.03.48	06.02.74	23.05.79	30.07.76	20.06.91	DR	
38.	P. Sharma, B.Sc.	01.09.56	29.07.76	28.05.79	29.07.76	20.06.91	DR	
39.	U.C. Das, M.A.	19.12.53	29.07.76	28.05.79	29.07.76	20.06.91	DR	
40. ✓	Bimar Dhar, B.Sc.	27.10.53	31.07.76	28.05.79	31.07.76	20.06.91	DR	
41. ✓	B. Paul, B.Com.	23.01.53	28.07.75	28.05.79	02.08.76	20.06.91	DR	
42.	P.B. Nag, B.A.	25.10.52	26.07.76	28.05.79	26.07.76	20.06.91	DR	
43. ✓	G.K. Sharma Borai, HSLC	09.01.48	15.02.72	28.05.79	29.10.76	20.06.91	PR	
44. ✓	R.Lalngurauva, (ST) B.A.	01.03.47	03.10.78	13.12.80	03.10.78	20.06.91	DR	
45.	Ramprasad Das, (SC) Matric	01.10.41	21.01.65	13.12.80	22.11.78	20.06.91	PR	
46.	Abhiram Das, (SC), Matric	01.02.40	25.07.64	10.09.81	20.02.79	20.06.91	PR	
47.	N.C. Das, Matric	31.12.42	29.05.62	01.06.79	29.10.76	20.06.92	PR	
48.	D.K. Majumdar, B.Sc.	21.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR	
49. ✓	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	
50.	N.L. Roy, B.A.	01.09.45	20.01.65	01.06.79	28.01.77	17.09.92	DR	
51.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	27.01.77	17.09.92	DR	
52.	I. A. Halim, B.Sc.	07.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
53.	T. Kar, B.A.	01.11.53	29.01.77	01.01.80	29.01.77	17.09.92	DR	
54.	N.K. Nath, B.Sc.	17.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR	
55.	M.K. Bose, B.Sc.	17.10.51	19.07.77	24.11.80	19.07.77	17.09.92	DR	
56.	A.K. Choudhury, B.A.	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR	
57. ✓	Kisholoy Das, B.A.	19.03.53	04.10.78	13.12.80	04.10.78	17.09.92	DR	
58.	Utpal Kr. Das, (ST), B.A.	01.12.52	30.10.78	13.12.80	30.10.78	17.09.92	DR	
59.	Dangshi Ram Boro, (ST) Matric	01.02.44	25.01.65	13.12.80	25.11.78	17.09.92	PR	
60. ✓	Swapan Kr. Roy, (SC), B.A.	16.03.51	10.11.80	01.10.81	10.11.80	17.09.92	DR	

Central Board
केन्द्रीय प्रशासनिक न्यायालय

1-4 DEC 1990

Guwahati Branch
गुवाहाटी न्यायालय

01	02	03	04	05	06	07	08	09
61.	Debendra Ch. Das (SC), B.A.	01.07.45	25.01.65	01.08.82	29.11.78	17.09.92	PR	
62.	N.C. Patra, (SC), B.Sc.	01.01.54	16.03.79	13.03.86	30.06.81	17.09.92	DR	
63.	Md. Joynul Abedin, B.Sc.	28.01.53	02.01.79	02.04.81	02.01.79	12.03.93	DR	
64.	A. Bhattacharjee, B.Sc.	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR	
65.	A. Chatterjee, B.Sc.	01.04.56	04.10.78	13.12.80	04.10.78	12.03.93	DR	
66.	P. Sikdar, B.Sc.	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR	
67.	B.K. Banerjee, B.Sc.	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	
68.	Sashidhar Pegu, (ST), B.A.	01.09.43	04.10.78	13.12.80	04.10.78	12.03.93	DR	
69.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR	
70.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR	
71.	Dhirendra Nath Bora, (ST), B.Sc.	01.05.48	04.10.78	13.12.80	04.10.78	07.06.93	DR	
72.	Biren Ch. Patir, (ST), B.A.	01.12.53	21.01.76	13.12.80	03.10.78	07.06.93	DR	
73.	K.C. Sarkar, Matric	05.07.46	25.01.65	13.12.80	27.11.78	07.06.93	PR	
74.	Alexander Lywait, (ST), B.Sc.	01.02.56	29.09.78	13.12.80	29.09.78	07.06.93	DR	
75.	Chandler Shullai, (ST) B.A.	19.12.49	13.11.78	01.04.81	13.11.78	07.06.93	DR	
76.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR	
77.	R.C. Das, Matric	01.07.44	23.01.65	01.10.81	29.11.78	07.06.93	PR	
78.	Rupnath Pegu, (ST), B.A.	01.05.51	03.10.78	02.04.81	03.10.78	07.06.93	DR	
79.	Pranay Kanti Deb, B.Com.	26.01.54	12.06.74	13.12.80	24.11.78	07.06.93	PR	
80.	K.C. Gogoi, B.A.	01.03.45	23.01.65	02.04.81	30.11.78	07.06.93	PR	
81.	R.C. Dey, Matric	01.09.48	28.02.73	30.03.81	28.03.79	07.06.93	PR	
82.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR	
83.	Kalpam Kachari, (ST), Matric	02.08.47	01.02.65	10.09.81	10.09.79	07.06.93	PR	
84.	Chalau Hauzel, (ST), B.A.	01.03.54	06.03.80	01.02.82	06.03.80	07.06.93	DR	
85.	Nani Gopal Sen, (SC), B.A.	28.08.48	28.10.70	01.10.81	26.10.80	07.06.93	PR	
86.	Alagri Swami, (SC), B.A.	31.08.47	30.03.81	13.03.86	30.03.81	07.06.93	DR	
87.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR	
88.	R. Bhattacharjee, B.Sc.	27.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR	
89.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	
90.	Samindra Nath, B.A.	01.11.44	25.01.65	10.09.81	07.09.79	27.09.93	PR	
91.	Gopal Ch. Paul, Matric	01.04.46	23.01.65	10.09.81	19.09.79	27.09.93	PR	
92.	Samir Chakraborty, Matric.	12.02.48	04.04.65	19.09.81	10.09.79	27.09.93	PR	
93.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR	
94.	B. Deb, H.S.T.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	PR	

01	02	03	04	05	06	07	08	09
95.	T.M. Hartlong, (ST) B.A.	01.03.56	22.11.79	01.12.82	22.11.79	27.09.93	DR	
96.	N.C. Singh Singjam, (SC) B.Sc.	01.09.51	07.04.82	29.11.86	07.04.82	27.09.93	DR	
97.	Tapan Kr. Sarkar, (SC) B.Sc.	19.04.56	02.08.82	27.04.87	02.08.82	27.09.93	DR	
98.	N.C. Katak, B.A.	08.04.56	28.10.80	01.10.81	28.10.80	29.06.94	DR	
99.	D. Paul, B.Com.	28.11.49	28.10.70	01.10.81	23.10.80	29.06.94	PR	
100.	G.C. Sarkar, Matric	25.11.44	28.10.70	01.10.81	29.10.80	29.06.94	PR	
101.	M.S. Tyagi, B.Sc.	20.07.57	13.04.81	01.12.82	13.04.81	29.06.94	DR	
102.	J. Acharjee, B.Sc.	01.01.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
103.	A.K. Chaturvedi, M.A.	25.12.54	08.04.81	01.12.82	08.04.81	29.06.94	DR	
104.	D.K. Verma, B.Sc.	16.06.55	10.06.81	01.12.82	10.06.81	29.06.94	DR	
105.	Susmal Das, B.Sc.	02.01.56	23.05.81	01.12.80	23.05.81	29.06.94	DR	
106.	K. Neog, B.Com.	11.06.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
107.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	05.03.86	09.06.81	29.06.94	DR	
108.	N.G. Barman, (ST) B.Sc.	27.12.54	30.03.81	13.03.86	30.03.81	29.06.94	DR	
109.	Bapukan Patir, (ST) B.A.	30.04.50	27.03.81	13.03.86	27.03.81	29.06.94	DR	
110.	Rajoo Sonowal, (ST) B.A.	01.04.56	30.03.81	19.03.86	30.03.81	29.06.94	DR	
111.	Gobinda Thabab, (ST) B.A.	20.11.54	27.03.81	19.03.86	27.03.81	29.06.94	DR	
112.	T. Tuankhanthang, (ST) B.Sc.	01.03.55	13.04.81	07.06.86	13.04.81	29.06.94	DR	
113.	P.S. Das, (SC) B.Com.	24.02.57	06.02.82	27.04.87	16.09.83	29.06.94	DR	
114.	Aswini Kr. Das, (SC) B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	29.06.94	DR	
115.	P.K. Reang, (ST) B.A.	05.09.51	30.03.81	07.06.86	30.03.81	05.06.95	DR	
116.	P. Debnath, B.Sc.	02.02.56	01.04.82	07.06.86	01.04.82	05.06.95	DR	
117.	B.K. Deb, II B.Com.	05.06.56	19.01.82	29.11.86	19.01.82	05.06.95	DR	
118.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	05.06.95	DR	
119.	D. Bhattacharjee, B.A.	25.03.54	07.11.75	01.12.82	06.11.82	05.06.95	PR	
120.	A. Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	05.06.95	DR	
121.	J.L. Bhowmick, P.U.	26.12.53	18.02.76	01.12.82	16.11.82	05.06.95	PR	
122.	J.C. Das, - II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	05.06.95	DR	
123.	A. Dutta, B.Sc. (H)	30.04.58	16.03.82	27.04.87	16.03.82	08.12.95	DR	
124.	S.R. Dhar, B.A.	08.05.53	09.02.76	01.12.82	16.11.82	08.12.95	PR	
125.	D.R. Saha, B.Sc.	02.01.57	18.03.82	27.04.87	18.03.82	08.12.95	DR	
126.	R.K. Sarkar, M.Sc.	30.11.58	06.07.82	27.04.87	06.07.82	08.12.95	DR	
127.	Sukanta Das, B.Sc.	13.10.59	26.03.82	27.04.87	26.03.82	08.12.95	DR	
128.	Srijan Ganguly, B.Sc.	01.08.55	13.02.76	01.12.82	16.11.82	08.12.95	PR	

DEC 2000

01	02	03	04	05	06	07	08	09
129.	Biren Saikia, (ST) B.Sc.	01.12.55	19.01.82	27.04.87	19.01.82	08.12.95	DR	
130.	Subhrangshu Deb, M.Sc.	01.03.57	01.04.82	27.04.87	01.04.82	08.12.95	DR	
131.	Smt. N.M. Phukan, M.Sc.	01.03.56	26.02.82	27.04.87	26.02.82	08.12.95	DR	
132.	Abhijit Ghosh, B.Sc.	03.11.52	21.02.76	01.12.82	16.11.82	08.12.95	PR	
133.	Manoj Kr. Brahma, (ST) M.Sc.	09.02.55	12.07.82	13.05.87	12.07.82	08.12.95	DR	
134.	P.R. Mullick, (SC) P.U.	01.02.47	01.04.72	01.12.82	16.11.82	08.12.95	PR	
135.	Gopal Ch. Das, (SC) BA(H), LLB	01.01.56	25.01.77	01.12.82	16.11.82	08.12.95	PR	
136.	A. Chakraborty, B.Sc.	10.07.58	28.01.82	27.04.87	28.01.82	21.03.96	DR	
137.	N.M. Baishya, B.A.	20.12.57	01.04.82	27.04.87	01.04.82	21.03.96	DR	
138.	R.K. Sharma, B.A.	01.03.60	26.02.82	29.04.87	26.02.82	29.09.96	DR	
139.	B. Bhattacharjee, B.A.	30.06.56	20.02.76	01.12.82	16.11.82	29.09.96	PR	
140.	A.K. Saikia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	29.09.96	DR	
141.	Dipak Bhattacharjee, B.Sc.	16.08.57	22.01.82	29.04.87	22.01.82	29.09.96	DR	
142.	Amar Kumar Singha, BA	04.11.57	20.01.82	13.05.87	20.01.82	29.09.96	DR	
143.	B.K. Baishya, (ST) B.Sc.	08.11.56	17.03.82	13.05.87	17.03.82	29.09.96	DR	
144.	Padmeshwar Pegu, (ST) B.Sc.	31.01.56	08.04.82	13.05.87	08.04.82	29.09.96	DR	
145.	Priya Ram Barua, P.U.	01.02.51	02.11.70	01.12.82	16.11.82	21.06.97	PR	
146.	Dinesh Mahanta, B.Sc.(H)	01.01.56	12.09.83	13.05.87	12.09.83	21.06.97	DR	
147.	P.S. Purkayastha, II, B.Sc.	01.12.56	24.03.82	13.05.87	24.03.82	21.06.97	DR	
148.	Ms. Purabi Dev Gupta B.A.	01.12.54	06.11.75	01.12.82	16.11.82	21.06.97	PR	
149.	Smt. R.M. Shabong, (ST), Matric	01.09.44	05.08.71	01.12.82	16.11.82	21.06.97	PR	
150.	Sachindra Nath Das, (SC), BA	01.12.55	06.05.77	01.12.82	23.09.81	21.06.97	PR	
151.	Pranab Kr. Sharma, B.Sc.	01.03.58	14.04.82	13.05.87	14.04.82	16.01.98	DR	
152.	Rathindra Bhattacharjee, B.Sc.	06.11.54	06.03.74	01.12.82	16.11.82	16.01.98	PR	
153.	Naba Kr. Barua (ST), B.Sc.	01.01.55	29.01.82	13.05.87	29.01.82	16.03.98	DR	
154.	Achinta Kr. Sonowal (ST), B.A.	01.11.54	05.02.82	13.05.87	05.02.82	16.03.98	DR	
155.	Tapan Kr. Kar, B.A.	01.11.49	05.06.74	01.12.82	16.11.82	20.06.98	PR	
156.	B.B. Saikia, (ST), B.Sc.	12.09.52	31.08.82	13.05.87	31.08.82	20.06.98	DR	
157.	Smt. Melicia Synnah, (ST) M.A.	30.03.50	04.01.82	13.05.87	04.01.82	20.06.98	DR	
158.	M.M. Neog, (ST) B.Com.	01.01.56	02.04.82	13.05.87	02.04.82	20.06.98	DR	
159.	D.N. Doley, (SC) B.Com.	30.07.53	20.02.82	13.05.87	20.02.82	20.06.98	DR	
160.	Shital Ch. Das, (SC) HSLC	02.09.51	12.03.74	01.12.82	16.11.82	20.06.98	PR	
161.	Biman Ch. Das, (SC) HSLC	21.08.47	15.03.74	01.12.82	16.11.82	20.06.98	PR	
162.	Gangadhar Das, (ST) BA	01.08.56	12.07.82	13.05.87	12.07.82	15.12.2000	DR	

01	02	03	04	05	06	07	08	09
163.	Ms. Sayada Jasmine Begum, BA	01.12.52	15.04.74	01.12.82	16.11.82	15.12.2000	PR	
164.	Debendra Moshahary, (ST) MA	20.09.58	05.03.82	13.05.87	05.03.82	15.12.2000	DR	
165.	James Dohling (ST), BA	18.03.56	02.03.82	13.05.87	02.03.82	15.12.2000	DR	
166.	K.N. Daimary, (ST), B.Sc.	01.01.58	12.07.82	13.05.87	12.07.82	15.12.2000	DR	
167.	L. Hauferram, (ST) PU	24.12.46	01.03.74	01.12.82	16.11.82	15.12.2000	PR	
168.	Jyotish Ch. Das, (SC) BA	01.12.52	14.11.77	01.12.82	16.11.82	15.12.2000	PR	
169.	Beli Ram Das, (SC) PU	12.02.53	23.06.77	01.08.83	18.07.83	15.12.2000	PR	
170.	Debojyoti Mishra, B.Com.	01.09.54	01.06.74	01.12.82	16.11.82	30.03.2001	PR	
171.	Dipak Roy Choudhury B.Sc.	21.07.57	01.07.82	13.05.87	01.07.82	30.03.2001	DR	
172.	Santanu Kumar Chalia, B.Sc.(H)	01.03.57	29.07.82	13.05.87	19.07.82	30.03.2001	DR	
173.	Faizuddin Fakir, B.Sc.	01.03.58	01.09.82	13.05.87	10.09.82	30.03.2001	DR	
174.	Haripada Debnath, B.Sc.	01.02.45	20.03.74	01.12.82	16.11.82	30.03.2001	PR	
175.	Kumud Ch. Deka, B.Sc.	18.01.58	05.07.82	13.05.87	05.07.82	30.03.2001	DR	
176.	Beda Prasad Jaishi, B.A.	22.03.56	03.04.82	13.05.87	03.04.82	30.03.2001	DR	
177.	Mukul Baruah, B.Sc.	01.02.58	11.08.82	13.05.87	11.08.82	30.03.2001	DR	
178.	Karendra Ch. Rabha, (ST) B.A.	01.11.49	22.01.77	01.12.82	26.11.82	30.03.2001	PR	

Regd. Post

-20-

ANNEXURE - 2

F.No.A23018/ 4 /2001-Ad.IIB
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

- 4 DEC 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

New Delhi, Dated January 3, 2002

To

The Commissioner of Central Excise-1

(All Cadre controlling Commissionerates)

Subject :- Draft all India Seniority List of Superintendents of Central Excise, Group 'B' promoted / appointed on 1.1.1993 to 31.12.1997.

Sir,

I am directed to say that the draft all India seniority list of Superintendents of Central Excise, Group 'B' promoted / appointed on 1.1.1993 to 31.12.1997 has been prepared on the basis of Commissionerates' seniority lists of these officers obtained from the cadre controlling Commissionerates all over India.

2. It is requested that the enclosed draft seniority list of these officers may be scrutinized with reference to records in your office to ensure that :-

(H.M. SINGH)

(i) All Superintendents of Central Excise, Group 'B' promoted / appointed on 1.1.1993 to 31.12.1997 who are in service have been included in the list. In case name of any officer has been omitted in the said list, a self contained reference indicating inter-alia name, date of birth, date of continuous appointment as Superintendent Group 'B' against regular cadre strength, date of appointment to the lower grade, namely Inspector of Central Excise and his inter-se seniority in the cadre may be furnished immediately for inclusion of his name in the list.

(ii) The inter-se seniority of the officers borne on the cadre of your Commissionerates is as per their inter-se seniority position in the panels prepared for promotion to the grade of Superintendent of Central Excise, Group 'B' from time to time, except Superintendents of Central Excise recruited directly by UPSC;

contd...2/-

Attested

Advocate

- 4 DEC 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

F.No.A23018/ 4/2001-Ad.IIB

-21-

(iii) the particulars shown against the officers are correct in all respects including entry regarding "SC" or "ST" and that no such entry has been made against those who do not belong to these communities.

3. It may be seen from the enclosed seniority list that certain columns in respect of certain officers have been left blank for want of required information from your Commissionerate. It is requested that required information in respect of such blank columns may be furnished to the Board.

4. It is also requested that the enclosed draft seniority list may be circulated immediately amongst the officers concerned for their information and representations, if any, received may be forwarded with your detailed comments thereon alongwith photo-copies relevant orders or a certificate may be rendered that no representation has been received, so as to reach the Board latest by 31.01.2002 positively.

5. The receipt of this letter may please be acknowledged.

Yours faithfully,

(R.M. SINGH)

SECTION OFFICER

Enclosed as stated above.

C.No. II(38)2/ET-I/2001

Copy forwarded for information and necessary action to :-

1. The D.O./ASO, Shillong (all)
2. The Superintendent/Branch-In-charge, Shillong (all)
3. Shri/Smt. E. Shulla, Superintendent, Hqrs. office,
4. The General Secretary, Gr. #B Association, Customs & Central Excise, Shillong. (all)

(M.L. JYRWA)
ADMINISTRATIVE OFFICER (ET)
CUSTOMS & CENTRAL EXCISE
SHILLONG.

Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालय
- 4 DEC 2000

- 27 -

S.P. NO.	NAME OF OFFICER/ DATE OF BIRTH	DATE OF APPTT. AS SUPDT./ DEEMED DATE/ DATE OF APPTT. AS INSPECTOR	COMMISSIONERATE	REMARKS
	S/SHRI			
338.	S. MOHAN LAL MEENA (ST) 1/ 1/61	31/ 5/93 / / 0 / / 0	VADODARA	D.R.
339.	ASHUTOSH NATH 10/ 3/61	31/ 5/93 / / 0 / / 0	CHENNAI	D.R.
340.	AJAY GUPTA 30/ 5/64	31/ 5/93 / / 0 / / 0	BHUBANESWAR	D.R.
341.	A.K. DWIVEDI 6/ 6/65	1/ 5/ 3 0/ 0/ 0 0/ 0/ 0	DELHI	D.R.
342.	JOE PAUL MAMPILLY 19/12/65	31/ 5/93 / / 0 / / 0	COCHIN	D.R.
343.	DHIRENDRA KUMAR (SC) 14/ 1/63	31/ 5/93 / / 0 / / 0	MUMBAI	D.R.
344.	DHRUVA JYOTI ROY 9/ 1/63	31/ 5/93 / / 0 / / 0	BHUBANESWAR	D.R.
345.	SHAJI JOHN 10/ 5/64	31/ 5/93 / / 0 / / 0	HYDERABAD	D.R.
346.	V.N. MANGARAJU (ST) 5/ 2/63	31/ 5/93 / / 0 / / 0	MUMBAI	D.R.
347.	JAI SINGH (SC) / / 0	31/ 5/93 / / 0 / / 0	SHILLONG	D.R.
348.	R.C. MEENA (ST) 10/ 4/63	31/ 5/93 / / 0 / / 0	DELHI	D.R.
349.	T.C. BHAVANISHANKAR 15/ 4/50	28/ 9/93 1/ 6/93 9/ 1/75	VADODARA	D.R.
350.	P.R. ICHCHHABHAI 27/11/51	2/ 7/93 1/ 6/93 17/ 1/75	VADODARA	D.R.

SL. NO.	NAME OF OFFICER/ DATE OF BIRTH	DATE OF APPTT. AS SUPDT./ DEEMED DATE/ DATE OF APPTT. AS INSPECTOR	COMMISSIONERATE	REMARKS
---------	-----------------------------------	--	-----------------	---------

S/SHRI

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

- 4 DEC 2009

Guwahati Bench
गुवाहाटी बेंच

351. J.K. CHHAGANLAL
1/ 6/51

8/ 6/93
1/ 6/93
15/ 1/75

VADODARA

352. P.B.G. TILAK
24/ 5/54

15/ 7/93
1/ 6/93
4/10/78

HYDERABAD

353. B. DURGA PRASADA RAO
9/ 7/53

14/ 7/93
1/ 6/93
15/12/78

HYDERABAD

354. N. RAHI REDDY
6/10/47

9/ 7/93
1/ 6/93
13/12/78

HYDERABAD

355. C.R.K. CHOUDARY
30/ 7/52

23/ 7/93
1/ 6/93
6/10/78

HYDERABAD

356. V.S.R.M. KASYAPA
12/ 8/53

28/ 7/93
1/ 6/93
6/10/78

HYDERABAD

357. D.V.S.R. LINGA MURTHY
17/12/44

22/ 7/93
1/ 6/93
29/10/76

HYDERABAD

(358) S. SHARMA
31/ 3/52

7/ 6/93
/ / 0
25/11/78

SHILLONG

(359) JAGADISH CH. DAS
23/ 6/52

7/ 6/93
/ / 0
20/11/78

SHILLONG

(360) DHIRENDRA NATH BORA (ST)
1/ 5/48

7/ 6/93
/ / 0
4/10/78

SHILLONG

(361) BIREN CH. PATIR (ST)
1/12/53

7/ 6/93
/ / 0
3/10/78

SHILLONG

(362) K.C. SARKAR
5/ 7/48

7/ 6/93
/ / 0
27/11/78

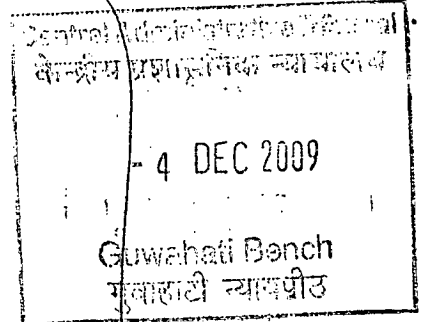
SHILLONG

(363) ALEXANDER LYWAIT (ST)
1/ 2/56

7/ 6/93
/ / 0
29/ 9/78

SHILLONG

SL. NO.	NAME OF OFFICER/ DATE OF BIRTH	DATE OF APPTT. AS SUPDT./ DEEMED DATE/ DATE OF APPTT. AS INSPECTOR	COMMISSIONERATE	REMARKS
	S/SHRI			
364.	CHANDLER SHULLAI (ST) 19/12/49	7/ 6/93 / / 0 13/11/78	SHILLONG	
365.	K.K.TANEJA 9/ 1/55	7/ 6/93 / / 0 8/ 3/79	SHILLONG	
366.	R.C.DAS 1/ 7/44	7/ 6/93 / / 0 29/11/78	SHILLONG	
367.	RUPNATH PEGU (ST) 1/ 5/51	7/ 6/93 / / 0 3/10/78	SHILLONG	
368.	PRANAY KANTI DEB 26/ 1/54	7/ 6/93 / / 0 24/11/78	SHILLONG	
369.	K.C.GOGOI 1/ 3/45	7/ 6/93 / / 0 30/11/78	SHILLONG	
370.	R.C.DEY 1/ 9/48	7/ 6/93 0/ / 0 28/ 3/79	SHILLONG	
371.	D.CHATTOPADHYAY 1/ 3/55	7/ 6/93 / / 0 25/ 4/79	SHILLONG	
372.	KALPARAM KACHARI (ST) 2/ 8/47	7/ 6/93 / / 0 10/ 9/79	SHILLONG	
373.	CHALAU HAUZEL (ST) 1/ 3/64	7/ 6/93 / / 0 6/ 3/80	SHILLONG	
374.	NANI GOPAL-SEN (SC) 28/ 8/48	7/ 6/93 / / 0 26/10/80	SHILLONG	
375.	ALAGRI SWAMI (SC) 31/ 8/47	7/ 6/93 / / 0 30/ 3/81	SHILLONG	
376.	JOSEPH JOHN 5/ 4/52	15/ 7/93 29/ 6/93 4/ 9/75	COCHIN	



-25-

- 30 -

SL.NO.	NAME OF OFFICER/ DATE OF BIRTH	DATE OF APPTT. AS SUPDT./ DEEMED DATE/ DATE OF APPTT. AS INSPECTOR	COMMISSIONERATE	REMARKS
--------	-----------------------------------	--	-----------------	---------

S/SHRI

377. UNNIKRISHAN V.
12/ 5/51

30/ 3/94
29/ 6/93
29/ 8/75

COCHIN

378. AUGUSTINE K.J.
25/ 1/52

29/ 6/93
/ / 0
26/ 8/75

COCHIN

379. P.P. MAGANLAL
27/ 8/49

28/ 2/95
30/ 6/93
27/12/72

VADODARA

380. H.J. AMBALAL
7/ 5/51

30/ 6/93
0/ 0/ 0
28/ 2/73

VADODARA

381. J.M. BHAGWANJI
24/ 5/50

2/ 7/93
30/ 6/93
13/ 1/75

VADODARA

382. P.F. NAVAZKHAN
27/ 6/42

30/11/93
30/ 6/93
19/ 9/74

VADODARA

383. P.R. PURSHOTAMDAS
16/ 8/53

31/ 7/93
30/ 6/93
20/ 1/75

VADODARA

384. LOWLEKAR PRADIP. R
18/ 1/51

30/ 6/93
0/ 0/ 0
17/ 1/75

VADODARA

385. M.M. NASIR
8/11/51

26/ 7/93
30/ 6/93
18/ 1/75

VADODARA

386. D.K. BALWANTRAI
31/10/50

3/ 8/93
30/ 6/93
9/ 1/75

VADODARA

387. R.P. NATHUBHAI
4/12/50

7/ 7/93
30/ 6/93
9/ 1/76

VADODARA

388. R.D. CHANDRAVADAN
29/ 8/50

5/ 7/93
30/ 6/93
17/ 1/75

VADODARA

389. B.Md.ABDULGAFAR
30/12/51

30/ 6/93
0/ 0/ 0
16/ 1/75

VADODARA

Central Administration
कोषाध्यक्ष कार्यालय
- 4 DEC 2009
Guwahati Bench
गुवाहाटी बेंच

DRAFT SENIORITY LIST OF SUPERINTENDENT GROUP 'B' AS ON 01.06.2009.

Sl. No.	Name & Educational Qualification	Date of Birth	Date of Apptt. in Govt. service	Date of confirmation in Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR As Inspector	Remarks
01	S/Shri	03	04	05	06	07	08	09
1.	D.K. Majumdar, B.Sc.	21.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR	
2.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	DRI, Silchar
3.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	28.01.77	17.09.92	DR	
4.	I. A. Halim, B.Sc.	07.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
5.	T. Kar, B.A.	01.11.53	29.01.77	01.01.80	29.01.77	17.09.92	DR	
6.	N.K. Nath, B.Sc.	17.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR	
7.	M.K. Bose, B.Sc.	17.10.51	19.07.77	24.11.80	19.07.77	17.09.92	DR	
8.	A.K. Choudhury, B.A.	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR	
9.	Kisholoy Das, B.A.	19.03.55	04.10.78	13.12.80	04.10.78	17.09.92	DR	
10.	N.C. Patra, (SC), B.Sc.	01.01.54	16.03.79	13.03.86	30.06.81	17.09.92	DR	
11.	Md. Joynul Abedin, B.Sc.	28.09.53	04.10.78	13.12.80	04.10.78	12.03.93	DR	
12.	A. Bhattacharjee, B.Sc.	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR	
13.	A. Chatterjee, B.Sc.	01.04.56	04.10.78	13.12.80	04.10.78	12.03.93	DR	
14.	P. Sikdar, B.Sc.	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR	
15.	B.K. Banerjee, B.Sc.	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	DRI, New Delhi
16.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR	
17.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR	
18.	Biren Ch. Patir, (ST), B.A.	01.12.53	21.01.76	13.12.80	03.10.78	07.06.93	DR	
19.	Alexander Lywall, (ST), B.Sc.	01.02.56	29.09.78	13.12.80	29.09.78	07.06.93	DR	
20.	Chandler Shullai, (ST) B.A. ✓	19.12.49	13.11.78	01.04.81	13.11.78	07.06.93	DR	
21.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR	
22.	Rupnath Pegu, (ST), B.A. ✓	01.05.51	03.10.78	02.04.81	03.10.78	07.06.93	DR	
23.	Pranay Kanti Deb, B.Com.	26.01.54	12.06.74	13.12.80	24.11.78	07.06.93	PR	
24.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR	
25.	Chalau Hauzel, (ST), B.A. ✓	01.03.54	06.03.80	01.02.82	06.03.80	07.06.93	DR	
26.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR	
27.	R. Bhattacharjee, B.Sc.	27.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR	
28.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	NACEN, Kolkata
29.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR	
30.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	PR	
31.	T.M. Hartlong, (ST) B.A.	01.03.56	22.11.79	01.12.82	22.11.79	27.09.93	DR	

Attested
Hbr
Advocate

01	02	03	04	05	06	07	08	09
32.	N.C. Singh Singjam, (SC) B.Sc.	01.09.51	07.04.82	29.11.86	07.04.82	27.09.93	DR	
33.	Tapan Kr. Sarkar, (SC), B.Sc.	19.04.56	02.08.82	27.04.87	02.08.82	27.09.93	DR	
34.	N.C. Katak, B.A.	08.04.50	28.10.80	01.10.81	28.10.80	29.06.94	DR	
35.	D. Paul, B.Com.	28.11.49	28.10.70	01.10.81	23.10.80	29.06.94	PR	
36.	M.S. Tyagi, B.Sc.	20.07.57	13.04.81	01.12.82	13.04.81	29.06.94	DR	
37.	J. Acharjee, B.Sc.	01.01.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
38.	A.K. Chaturvedi, M.A.	25.12.54	08.04.81	01.12.82	08.04.81	29.06.94	DR	Dy. Commr. Cus. SEZ, Vizag
39.	D.K. Verma, B.Sc.	16.06.55	10.06.81	01.12.82	10.06.81	29.06.94	DR	A.C. Cus SEZ, Vizag.
40.	Susmal Das, B.Sc.	02.01.56	23.05.81	01.12.80	23.05.81	29.06.94	DR	DGVig. New Delhi
41.	K. Neog, B.Com.	11.06.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
42.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	05.03.86	09.06.81	29.06.94	DR	
43.	N.G. Barman, (ST), B.Sc.	27.12.54	30.03.81	13.03.86	30.03.81	29.06.94	DR	
44.	Bapukan Patir, (ST), B.A.	30.04.50	27.03.81	13.03.86	27.03.81	29.06.94	DR	
45.	Rajoo Sonowal, (ST), B.A.	01.04.56	30.03.81	19.03.86	30.03.81	29.06.94	DR	
46.	T. Tuankhanthang, (ST), B.Sc.	01.03.55	13.04.81	07.06.86	13.04.81	29.06.94	DR	
47.	P.S. Das, (SC), B.Com.	24.02.57	06.02.82	27.04.87	16.09.83	29.06.94	DR	
48.	Aswini Kr. Das, (SC), B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	29.06.94	DR	
49.	P.K. Reang, (ST), B.A.	05.09.51	30.03.81	07.06.86	30.03.81	05.06.95	DR	
50.	P. Debnath, B.Sc.	02.02.56	01.04.82	07.06.86	01.04.82	05.06.95	DR	
51.	B.K. Deb, II B.Com.	05.06.56	19.01.82	29.11.86	19.01.82	05.06.95	DR	
52.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	05.06.95	DR	
53.	D. Bhattacharjee, B.A.	25.03.54	07.11.75	01.12.82	06.11.82	05.06.95	PR	
54.	Anshuman Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	05.06.95	DR	
55.	J.L. Bhowmick, P.U.	26.12.53	18.02.76	01.12.82	16.11.82	05.06.95	PR	
56.	J.C. Das, - II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	05.06.95	DR	
57.	Arabinda Dutta, B.Sc.(H)	30.04.58	16.03.82	27.04.87	16.03.82	08.12.95	DR	Dte of Enforcement, Kolkata
58.	S.R. Dhar, B.A.	08.05.53	09.02.76	01.12.82	16.11.82	08.12.95	PR	
59.	D.R. Saha, B.Sc.	02.01.57	18.03.82	27.04.87	18.03.82	08.12.95	DR	
60.	R.K. Sarkar, M.Sc.	30.11.58	06.07.82	27.04.87	06.07.82	08.12.95	DR	
61.	Sukanta Das, B.Sc.	13.10.59	26.03.82	27.04.87	26.03.82	08.12.95	DR	
62.	Srijan Ganguly, B.Sc.	01.08.55	13.02.76	01.12.82	16.11.82	08.12.95	PR	
63.	Biren Saikia, (ST) B.Sc.	01.12.55	19.01.82	27.04.87	19.01.82	08.12.95	DR	
64.	Subhrangshu Deb, M.Sc.	01.02.57	01.04.82	27.04.87	01.04.82	08.12.95	DR	
65.	Smt. N.M. Phukan, M.Sc.	01.03.56	26.02.82	27.04.87	26.02.82	08.12.95	DR	
66.	Abhijit Ghosh, B.Sc.	03.11.52	21.02.76	01.12.82	16.11.82	08.12.95	PR	
67.	Manoj Kr. Brahma, (ST) M.Sc.	05.02.55	12.07.82	13.05.87	12.07.82	08.12.95	DR	
68.	Gopal Ch Das, (SC) BA(H) LLB	01.01.56	25.01.77	01.12.82	16.11.82	08.12.95	PR	
69.	Anish Chakraborty, B.Sc.	16.07.58	28.01.82	27.04.87	28.01.82	21.03.96	DR	
70.	A.M. Baishya, B.A.	20.10.57	01.04.82	27.04.87	01.04.82	21.03.96	DR	
71.	R.K. Sharma, B.A.	01.03.60	26.02.82	29.04.87	26.02.82	29.09.96	DR	
72.	Biswajit Bhattacharya, B.A.	30.06.56	20.02.76	01.12.82	16.11.82	29.09.96	PR	DG Export Promotion N. Delhi
73.	Saikia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	29.09.96	DR	

Central Administrative Staff
 -4 DEC
 Guwahati Bench
 ১৩০৮৭

01	02	03	04	05	06	07	08	09
74.	Dipak Bhattacharjee, B.Sc.	16.08.57	22.01.82	29.04.87	22.01.82	29.09.96	DR	DG, Vig. Kolkata
75.	Amar Kumar Sinha, B.Sc.	04.11.57	20.01.82	13.05.87	20.01.82	29.09.96	DR	DGICCE, New Delhi
76.	Padmeshwar Pegu, (ST) B.Sc.	31.01.56	08.04.82	13.05.87	08.04.82	29.09.96	DR	
77.	Priya Ram Barua, P.U.	01.02.51	02.11.70	01.12.82	16.11.82	21.06.97	PR	
78.	Dinesh Mahanta, B.Sc.(H)	01.01.56	12.09.83	13.05.87	12.09.83	21.06.97	DR	
79.	P.S. Purkayastha, II, B.Sc.	01.12.56	24.03.82	13.05.87	24.03.82	21.06.97	DR	
80.	Ms. Purabi Dev Gupta B.A.	01.12.54	06.11.75	01.12.82	16.11.82	21.06.97	PR	
81.	Sachindra Nath Das, (SC), BA	01.12.55	06.05.77	01.12.82	23.09.81	21.06.97	PR	
82.	Pranab Kr. Sharma, B.Sc.	01.03.58	14.04.82	13.05.87	14.04.82	16.01.98	DR	
83.	Rathindra Bhattacharjee, B.Sc.	06.11.54	06.03.74	01.12.82	16.11.82	16.01.98	PR	
84.	Naba Kr. Barua (ST), B.Sc.	01.01.55	29.01.82	13.05.87	29.01.82	16.03.98	DR	
85.	B.B. Saikia, (ST), B.Sc.	12.09.52	31.08.82	13.05.87	31.08.82	20.06.98	DR	
86.	Smt. Melicia Synnah, (ST) M.A.	30.03.58	04.01.82	13.05.87	04.01.82	20.06.98	DR	
87.	M.M. Neog, (ST) B.Com.	01.01.56	02.04.82	13.05.87	02.04.82	20.06.98	DR	
88.	D.N. Doley, (ST) B.Com.	30.07.53	20.02.82	13.05.87	20.02.82	20.06.98	DR	
89.	Shital Ch. Das, (SC) HSLC	02.09.51	12.03.74	01.12.82	16.11.82	20.06.98	PR	
90.	Gangadhar Das, (ST) BA	01.08.56	12.07.82	13.05.87	12.07.82	15.12.2000	DR	
91.	Bikash Kr. Saikia, (ST), B.Com.	01.01.57	08.03.82	13.05.87	08.03.82	23.09.2002	DR	
92.	Ms. Sayada Jasmine Begum, BA	01.12.52	15.04.74	01.12.82	16.11.82	15.12.2000	PR	
93.	K.N. Daimary, (ST), B.Sc.	01.10.58	12.07.82	13.05.87	12.07.82	15.12.2000	DR	
94.	Jyotish Ch. Das, (SC) BA	01.12.52	14.11.77	01.12.82	16.11.82	15.12.2000	PR	
95.	Beli Ram Das, (SC) PU	12.02.53	23.06.77	01.08.83	18.07.83	15.12.2000	PR	
96.	Debojyoti Mishra, B.Com.	01.09.54	01.06.74	01.12.82	16.11.82	30.03.2001	PR	
97.	Dipak Roy Choudhury B.Sc.	21.07.57	01.07.82	13.05.87	01.07.82	30.03.2001	DR	DGCEI, Guwahati
98.	Santanu Kumar Chalia, B.Sc.(H)	01.03.57	29.07.82	13.05.87	19.07.82	30.03.2001	DR	
99.	Faizuddin Fakir, B.Sc.	01.03.58	01.09.82	13.05.87	10.09.82	30.03.2001	DR	
100.	Kumud Ch. Deka, B.Sc.	18.01.58	05.07.82	13.05.87	05.07.82	30.03.2001	DR	
101.	Beda Prasad Jaishi, B.A.	22.03.56	03.04.82	13.05.87	03.04.82	30.03.2001	DR	
102.	Mukul Baruah, B.Sc.	01.02.58	11.08.82	13.05.87	11.08.82	30.03.2001	DR	
103.	Karendra Ch. Rabha, (ST) B.A.	01.11.49	22.01.77	01.12.82	26.11.82	30.03.2001	PR	
104.	Jatin Chandra Das (SC), B.Sc.	15.09.51	08.07.83	13.05.87	08.07.83	25.07.2001	DR	
105.	Chandan Kr. Chanda, B.A.	10.12.55	25.01.77	13.05.87	18.01.82	06.02.2002	DR	
106.	Chandan Biswas, B.Sc.	24.07.57	01.04.82	13.05.87	01.04.82	06.02.2002	DR	
107.	Dibakar Choudhury, B.Sc.	07.10.57	09.07.82	13.05.87	09.07.82	06.02.2002	DR	
108.	Sudip Kr. Nandi, B.Sc.	01.02.51	07.09.77	01.12.82	16.11.82	06.02.2002	PR	
109.	Smt. Lilyda Shangpliang (ST), B.A.	22.01.52	03.02.74	01.12.82	16.11.82	06.02.2002	PR	
110.	Pankajlal Singha, B.A	01.01.60	20.06.83	13.05.87	20.06.83	23.09.2002	DR	
111.	Tarun Kr. Singha, B. Sc	01.01.57	22.10.83	13.05.87	22.10.83	23.09.2002	DR	

Central Board of Secondary Education
केन्द्रीय माध्यमिक शिक्षा बोर्ड
- 4 DEC 2009
Guwahati Bench
T. S. B. B. B. B.

01	02	03	04	05	06	07	08	09
112.	Pannalal Singha, B.Com	30.01.58	20.06.83	13.05.87	20.06.83	23.09.2002	DR	
113.	Smt. H. Memcha Devi, B.Sc	01.12.57	05.05.83	13.05.87	05.05.83	23.09.2002	DR	
114.	Debashish Mazumder, B.Com	22.01.57	02.05.83	13.05.87	02.05.83	23.09.2002	DR	
115.	Jamkhogin Haokip, (ST), B.A	01.03.60	30.05.83	13.05.87	30.05.83	23.09.2002	DR	
116.	Smt. Hilda Mary Synrem, (ST), PU	07.12.50	14.02.78	01.08.83	05.07.83	23.09.2002	PR	
117.	Abdul Mutalib, B.Sc	01.01.57	07.07.83	13.05.87	07.07.83	23.09.2002	DR	
118.	Sujit Mishra, B.Sc	17.01.59	08.09.83	13.05.87	08.09.83	23.09.2002	DR	
119.	Syed Taffique Hussain, B.Sc	20.09.58	06.10.83	30.05.87	06.10.83	23.09.2002	DR	
120.	Dhanl Ram Das, PU	07.02.50	26.02.78	01.08.83	22.07.83	23.09.2002	DR	
121.	Pabitra Kataki, B.Sc	25.12.57	02.05.83	13.05.87	02.05.83	23.09.2002	DR	
122.	Jasabanta Mazumder, B.Sc	03.01.61	18.05.83	13.05.87	18.05.83	23.09.2002	DR	
123.	Rajkumar Kalita, B.Sc	15.10.56	05.05.83	13.05.87	05.05.83	23.09.2002	DR	
124.	Dils. Debajyoti Sinha, M.A	10.01.58	15.06.83	13.05.87	15.06.83	23.09.2002	DR	CSI Airport, Mumbai
125.	Ganesh Ch. Sharma, B.Sc	01.03.59	04.08.83	13.05.87	04.08.83	23.09.2002	DR	
126.	Joydeep Dutta, B.Com	01.09.56	01.09.83	13.05.87	01.09.83	23.09.2002	DR	
127.	Hom Prasad Sharmah, B.A	20.01.57	22.10.83	13.05.87	22.10.83	23.09.2002	DR	
128.	Swapan Kr. Nath, B.Sc	01.01.58	07.09.83	13.05.87	07.09.83	23.09.2002	DR	
129.	Tridip Ch. Roy, B.Sc	18.01.57	30.08.83	13.05.87	30.08.83	23.09.2002	DR	
130.	Rahul Sinha, B.Sc	29.11.58	13.05.83	13.05.87	13.05.83	23.09.2002	DR	
131.	Imdadur Rehman, M.Sc	03.01.58	07.09.83	13.05.87	07.09.83	23.09.2002	DR	
132.	Sagar Kr. Dutta, B.Sc	31.08.57	11.07.83	13.05.87	11.07.83	23.09.2002	DR	
133.	Dwijendra Mohan Das, B.A	01.09.57	19.09.83	13.05.87	19.09.83	23.09.2002	DR	
134.	Nikendra Singha, M.A	02.09.58	02.05.83	13.05.87	02.05.83	23.09.2002	DR	
135.	Naziruddin, B.Sc	04.10.56	20.06.83	13.05.87	20.06.83	23.09.2002	DR	
136.	Sudip Kr. Dutta, B.A	31.12.58	18.05.83	13.05.87	18.05.83	23.09.2002	DR	
137.	Hem Chandra Kalita, B.Sc (H)	01.01.57	07.09.83	13.05.87	07.09.83	23.09.2002	DR	
138.	Dambaru Bora	01.07.55	08.06.83	13.05.87	08.06.83	08.06.2004	DR	
139.	Debeswar Chandi (ST), B.A	01.03.58	17.09.83	13.05.87	17.09.83	23.09.2002	DR	
140.	Prafulla Kr. Taye, (ST), B.A	01.10.58	06.10.83	13.05.87	06.10.83	23.09.2002	DR	
141.	Thangchuollo, (ST), B.A	01.03.52	16.05.83	13.05.87	16.05.83	23.09.2002	DR	
142.	Tushar Kanti Sen, B. Com (H)	15.01.57	16.09.83	13.05.87	16.09.83	23.09.2002	DR	
143.	Nihareh Nandi, (SC), B.A	01.11.56	10.11.83	13.05.87	10.11.83	23.09.2002	DR	
144.	Larho Krelo, (ST), B.A	01.03.60	12.10.83	13.05.87	12.10.83	23.09.2002	DR	
145.	Sakkam Kilong, (ST), B.A	04.08.59	01.10.83	13.05.87	01.10.83	23.09.2002	DR	
146.	Dilip Kr. Gogoi, B.Sc	01.09.56	11.11.83	13.05.87	11.11.83	23.09.2002	DR	
147.	Bibhuti Bhusan Borah, B.Sc	01.03.57	06.10.83	13.05.87	06.10.83	23.09.2002	DR	
148.	Shyamal Kr. Dutta, B.Sc	25.01.57	01.11.83	13.05.87	01.11.83	23.09.2002	DR	
149.	Ashok Kr. Chakraborty, B.Sc	01.11.58	01.02.84	13.05.87	01.02.84	23.09.2002	DR	
150.	Khagen Borah, B.Sc	01.01.59	01.11.83	13.05.87	01.11.83	23.09.2002	DR	
151.	BiJoy Bhusan Baruah	01.09.59	07.09.83	13.05.87	07.09.83	23.09.2002	DR	
152.	Phani Bhusan Roy, B.Sc	01.09.56	05.09.83	13.05.87	05.09.83	23.09.2002	DR	

01	02	03	04	05	06	07	08	09
153.	Dipak Kr. Deb, B.SC	16.01.58	06.09.83	13.05.87	06.09.83	23.09.2002	DR	
154.	Basudeb Bhattacharjee, M.A	23.02.58	26.09.83	13.05.87	26.09.83	23.09.2002	DR	
155.	Imranul Goni	11.10.56	24.10.83	13.05.87	24.10.83	23.09.2002	DR	
156.	Subhasish Guha, B.Com	03.03.60	06.10.83	13.05.87	06.10.83	23.09.2002	DR	DGICCE, Kolkata
157.	Dillip Kr. Chettri, B.Sc	01.03.57	19.02.83	13.05.87	25.05.83	23.09.2002	DR	
158.	Parag Kr. Baruah, B.A.	12.10.58	10.11.83	13.05.87	10.11.83	23.09.2002	DR	DGICCE, New Delhi
159.	Ashit Chakraborty, B.Sc	02.01.57	28.09.83	13.05.87	28.09.83	23.09.2002	DR	
160.	Binayak Bhattacharjee, B.Sc	18.06.58	03.09.83	13.05.87	03.09.83	23.09.2002	DR	
161.	Ashish Adhikary, B.Sc	28.02.58	09.11.83	13.05.87	09.11.83	23.09.2002	DR	
162.	Biswendu Dey, M.Sc	26.09.56	03.10.83	13.05.87	03.10.83	23.09.2002	DR	
163.	Subir Das, B.Sc (H)	01.01.60	20.10.83	13.05.87	20.10.83	23.09.2002	DR	DRI, Guwahati
164.	Bikash Ch. Nath, B. Sc.	01.12.58	19.03.84	13.05.87	19.03.84	23.09.2002	DR	
165.	Nihar Ranjan DebRoy, B. A	17.10.58	21.03.84	13.05.87	21.03.84	23.09.2002	DR	
166.	Bhaskar Kanti Bhattacharjee, B. A	01.04.57	13.10.83	13.05.87	13.10.83	23.09.2002	DR	
167.	Pannalal Dutta, B. Sc	01.12.59	03.10.83	13.05.87	03.10.83	23.09.2002	DR	
168.	Gopeswar Ch. Paul, B. A	12.09.59	20.07.84	13.05.87	20.07.84	23.09.2002	DR	
169.	Ajit Mohan Paul, B. Sc	08.09.59	21.10.83	13.05.87	21.10.83	23.09.2002	DR	
170.	Mohit Kanti Dey, B. Com	11.01.58	09.09.83	13.05.87	09.09.83	23.09.2002	DR	
171.	Mahendra Dutta, B. Sc	01.02.57	07.09.83	13.05.87	07.09.83	23.09.2002	DR	
172.	Mrinal Kanti Goswami, B. A	02.01.57	23.12.83	13.05.87	23.12.83	23.09.2002	DR	
173.	Sasanka Sekhar Das, (SC), B. Com	21.02.53	24.08.83	13.05.87	24.08.83	23.09.2002	DR	
174.	Md. Muhibur Rahman, B. Sc	01.12.57	21.01.81	13.05.87	16.09.83	23.09.2002	DR	
175.	Ganesh Ch. Deka, B. Sc	01.01.58	26.03.84	13.05.87	26.03.84	23.09.2002	DR	
176.	Pijush Banerjee, B. Com	01.01.58	13.01.84	13.05.87	13.01.84	23.09.2002	DR	
177.	Md. Hanif Alam Bora, B. A	25.01.57	07.10.83	13.05.87	07.10.83	23.09.2002	DR	
178.	Hari Pada Roy, B. Sc	06.10.56	29.03.84	29.07.87	29.03.84	23.09.2002	DR	
179.	Rabindra Kr. Borah	01.01.57	09.12.83	29.07.87	09.12.83	23.09.2002	DR	
180.	Nijit Kr. Nandi, B. Sc	01.09.59	09.12.83	29.07.87	09.12.83	23.09.2002	DR	
181.	Dharani Borah, B. A	01.01.57	05.12.83	29.07.87	05.12.83	23.09.2002	DR	
182.	Md. Abdul Muneem, B. Sc,LLB	01.01.57	13.12.83	29.07.87	13.12.83	23.09.2002	DR	
183.	Prahlad Borborah, B. Sc	01.03.58	10.10.83	29.07.87	10.10.83	23.09.2002	DR	
184.	Rabindra Pathak, (SC), B. A	04.09.60	14.11.83	29.07.87	14.11.83	23.09.2002	DR	
185.	Narendra Ch. Talukdar, (ST), B. A	02.07.51	06.01.84	29.07.87	06.01.84	23.09.2002	DR	
186.	Lokhendra Nath Sonowal,(SC),B. Sc	30.10.58	01.10.83	29.07.87	01.10.83	23.09.2002	DR	
187.	Jitendra Kr. Saikia, (ST), B. A	01.12.54	22.12.83	29.07.87	22.12.83	23.09.2002	DR	
188.	Balaram Pegu, (ST), B. Sc	01.07.59	18.11.83	29.07.87	18.11.83	23.09.2002	DR	
189.	Ratneswar Doley, (ST), B. Sc	01.02.56	29.11.83	29.07.87	29.11.83	23.09.2002	DR	
190.	Jogesh Sonowal, (ST), B. A	01.03.56	07.09.83	29.07.87	07.09.83	23.09.2002	DR	
191.	Jane Oscar Marak, (ST), B. A	01.02.56	31.10.83	29.07.87	31.10.83	23.09.2002	DR	
192.	Bishnu Ram Boro, (ST), B. A	23.03.57	13.11.83	29.07.87	13.11.83	23.09.2002	DR	
193.	Ms. Lalchangliani Sailo, (ST)	01.01.55	20.05.83	29.07.87	20.05.83	23.09.2002	DR	
194.	Dambaro Bhoktiari, (ST), B. A	01.09.59	07.10.83	29.07.87	07.10.83	23.09.2002	DR	

1	02	03	04	05	06	07	08	09
195.	Paul Peter Kujur, (ST)	05.06.58	08.09.83	29.07.87	08.09.83	23.09.2002	DR	
196.	Ajit Debnath, B. A	31.01.58	07.09.84	29.07.87	07.09.84	23.09.2002	DR	NACEN, Faridabad
197.	Rex Hungyo, (ST)	01.06.61	11.06.84	29.07.87	11.06.84	23.09.2002	DR	
198.	R.K. Darendrajit Singh, B. A	01.01.59	22.03.84	29.07.87	22.03.84	23.09.2002	DR	
199.	Ranabir Chakraborty, B. Sc	24.02.53	08.01.79	05.03.86	05.03.84	23.09.2002	PR	
200.	Harotosh Kr. Das, B. A	16.05.60	27.10.84	29.07.87	27.10.84	23.09.2002	DR	
201.	Hareswar Goswami, B.Sc.LLB	01.09.58	28.09.84	29.07.87	28.09.84	23.09.2002	DR	
202.	Sanjoy Kr. Mazumdar, B.Sc.	31.12.58	04.05.84	29.07.87	04.05.84	23.09.2002	DR	
203.	Dipankar Dey, B.Com.	27.01.53	26.05.71	02.02.81	05.03.84	23.09.2002	PR	
204.	Buddha Pratim Dutta, B.Sc.	29.03.58	04.07.84	29.07.87	04.07.84	23.09.2002	DR	
205.	Rajkumar Debendra Singh, B.Sc.	01.02.60	20.03.84	29.07.87	20.03.84	23.09.2002	DR	
206.	Subir Dutta Choudhury, B.Sc.	02.12.59	17.05.84	29.07.87	17.05.84	23.09.2002	DR	DG, Audit, New Delhi
207.	Ms. Shilpani Bhattacharjee, P.U.	01.09.55	28.07.76	13.03.86	14.03.84	23.09.2002	PR	
208.	Rajkumar Surchandra Singh, B.Sc.	01.02.60	14.03.84	29.07.87	14.03.84	23.09.2002	DR	
209.	Ms. Rita Rani Bhowmick, BA	01.07.57	31.07.76	13.03.86	12.03.84	23.09.2002	PR	
210.	Sivaji Chanda B.Sc.	23.06.60	27.04.84	29.07.87	27.04.84	23.09.2002	DR	
211.	Abhijit Dey (No.1) B.Sc.(H)	01.02.61	12.06.84	29.07.87	12.06.84	23.09.2002	DR	
212.	Ratnangshu Chakraborty B.Sc.LLB.	24.12.61	10.08.84	29.07.87	10.08.84	23.09.2002	DR	
213.	Ms. Champa Shome, BA	03.09.51	26.07.76	19.03.86	19.03.84	23.09.2002	PR	
214.	Phanidhar Kakoti,	01.12.58	26.04.84	29.07.87	26.04.84	23.09.2002	DR	
215.	Gobindo Nath Kalita, B.Sc. (ExS)	01.12.50	24.09.84	29.07.87	24.09.84	23.09.2002	DR	
216.	Jatindra Mohon Bora, B.Sc.	01.08.60	01.05.84	29.07.87	01.05.84	23.09.2002	DR	
217.	Ms. K. Patricia Laloo, (ST) PU	09.07.56	22.07.76	19.03.86	07.03.84	23.09.2002	PR	
218.	Ashim Roy	21.07.60	28.05.84	29.07.87	28.05.84	23.09.2002	DR	
219.	Pallav Lochan Salkia, B.Sc.	03.01.60	23.11.84	29.07.87	23.11.84	23.09.2002	DR	
220.	Nirmal Kr. Das, (SC), B.Com.	01.05.57	11.06.84	29.07.87	23.05.84	23.09.2002	DR	
221.	Lobendu Sekhar Das, (SC), MA	01.02.61	07.06.84	29.07.87	06.06.84	23.09.2002	DR	
222.	Dipen Ch. Bania, (SC) BA(H)	03.04.55	25.04.84	29.07.87	25.04.84	23.09.2002	DR	
223.	Kshitendu Kr. Malakar, (SC) BA	03.03.57	07.05.84	29.07.87	07.05.84	23.09.2002	DR	
224.	L.L. Mate Gangte, (ST) BA(H)	01.03.57	31.03.83	01.04.88	31.03.83	23.09.2002	DR	
225.	James Gulte, (ST)	07.11.59	06.02.82	07.10.85	06.02.82	08.06.2004	DR	
226.	Lalkhoneh Simte (ST) BA	01.03.58	18.06.84	01.04.88	18.06.84	23.09.2002	DR	
227.	Kalzadal, (ST) BA	01.03.55	04.07.84	01.04.88	04.07.84	23.09.2002	DR	
228.	Jayanta Kr. Pathak, (SC) B.Sc.	25.04.59	25.04.84	01.04.88	25.04.84	23.09.2002	DR	
229.	Laltawnliana, (ST) Matric	01.03.50	07.10.71	02.02.81	16.11.84	23.09.2002	PR	
230.	Gautam Ch. Mandal, (SC) BA	11.02.60	13.07.84	01.04.88	13.07.84	23.09.2002	DR	
231.	Stringsing Nongbet (ST) BA	11.10.58	18.04.84	01.04.88	18.04.84	23.09.2002	DR	
232.	Benu Ranjan Sutradhar, (SC)	21.10.60	23.04.84	01.04.88	23.04.84	23.09.2002	DR	DG, Audit, New Delhi
233.	R. Valentine Basalawmoit, (ST) BA	19.08.58	06.04.81	01.04.88	21.01.84	23.09.2002	DR	
234.	Swapan Das, (SC), BA	29.07.59	20.03.84	01.04.88	20.03.84	23.09.2002	DR	
235.	Ms. Zarina Khan Shadap, (ST)	18.02.59	12.04.84	01.04.88	12.04.84	23.09.2002	DR	
236.	Tapan Kr. Rajkhowa, (SC) B.Sc.	01.04.59	27.04.84	01.04.88	27.04.84	23.09.2002	DR	

1-4 DEL
Guwahati Bench
14/11/2013

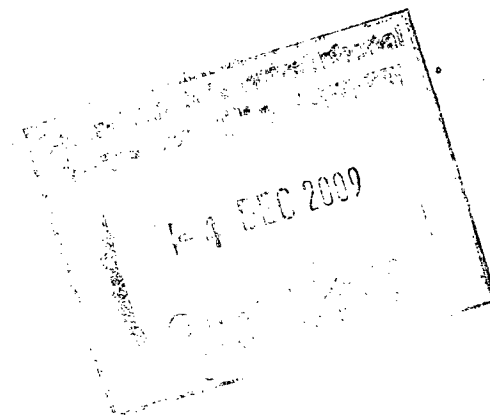
01	02	03	04	05	06	07	08	09
237.	Tapan Ch. Gayan, (SC), B.Sc.	12.02.57	25.04.84	01.04.88	25.04.84	23.09.2002	DR	
238.	Anthony Pohthmilong, (ST)	01.10.53	01.08.84	01.04.88	01.08.84	23.09.2002	DR	
239.	K. Hmar, (ST)	12.03.59	01.09.84	01.04.88	01.09.84	23.09.2002	DR	
240.	Hiramba Basumatari, (ST) BA	03.04.62	11.06.85	01.04.88	11.06.85	23.09.2002	DR	
241.	Ms. Ledyia Dutta, (ST) PU	16.12.52	29.07.76	27.04.87	03.04.85	23.09.2002	PR	
242.	Premahanda Saikia, (ST), B.Sc.	01.01.59	20.11.85	01.04.85	20.11.85	23.09.2002	DR	
243.	Nibash Ranjan Das, BA (SC)	01.10.58	14.10.85	01.04.88	14.10.85	23.09.2002	DR	
244.	Jyotish Das, (SC) BA	01.02.59	14.10.85	01.04.88	14.10.85	23.09.2002	DR	
245.	Bidhu Bhusan Karmakar, (SC) BA	01.02.61	14.10.85	01.04.88	14.10.85	23.09.2002	DR	
246.	Gautam Das, (SC) B.Com	08.05.64	14.10.85	01.04.88	14.10.85	23.09.2002	DR	DRI, Guwahati
247.	Sribas Dhar, (SC), B.Sc.	30.09.62	14.10.85	01.04.88	14.10.85	23.09.2002	DR	
248.	Jayanta Kr. Hiwall, (SC) B.Com.	01.07.60	20.10.85	01.04.88	20.10.85	23.09.2002	DR	
249.	Swapan Kr. Roy, (SC) B.Com.	20.11.56	20.10.85	01.04.88	20.10.85	23.09.2002	DR	
250.	Manik Lal Choudhury, (SC), B.Com	08.01.61	28.10.85	01.04.88	28.10.85	23.09.2002	DR	
251.	Girindra Nath Haloi, (SC), B.Sc.	29.02.56	26.09.81	01.03.84	19.12.86	23.09.2002	PR	
252.	Niranjan Ch. Malakar, (SC), B.A.	12.09.55	28.09.81	01.03.84	07.04.86	23.11.2007	PR	
253.	Nripendra Nath Deka, (SC), BA(H)	01.03.58	26.05.82	21.07.84	21.04.87	23.09.2002	PR	
254.	Samir Kumar Kundu, (SC), B.Sc.	29.10.51	22.01.82	21.07.84	24.04.87	23.09.2002	PR	
255.	Ms. Kiranmoyee Das (SC), HSLC	26.12.56	05.08.76	21.07.84	02.06.88	23.09.2002	PR	
256.	Gautam Kr. Bhuyan, (SC), B.Com.	26.09.59	28.06.88	28.06.90	28.06.88	23.09.2002	DR	
257.	Jagadish Ch. Das, (SC) PU	15.01.56	27.01.77	05.09.85	06.06.88	23.12.2002	PR	
258.	Tarun Ch. Mahanta	01.09.58	07.10.83	13.05.87	07.10.83	30.12.2002	DR	
259.	Chakrendu Baruah, B.Sc.	01.02.53	03.08.79	07.06.86	09.06.84	30.12.2002	PR	
260.	Pranab Kr. Phukan, B.Com. (Hon)	01.02.59	01.05.85	29.07.87	01.05.85	30.12.2002	DR	
261.	Pankaj Kr. Bhattacharjee, B.Com (H)	01.12.59	25.01.84	29.07.87	25.01.84	30.12.2002	DR	
262.	Sanjeev Kr. Chakraborty, BA	15.08.60	17.04.84	29.07.87	17.04.84	30.12.2002	DR	
263.	Md. Ali Mazar Bhulyan, BA	11.02.52	13.03.74	17.06.86	29.11.84	30.12.2002	PR	
264.	Bhagirath Baruah, M.Sc.	01.01.59	01.10.84	29.07.87	01.10.84	30.12.2002	DR	
265.	Bikash Chakraborty, BA	30.12.57	04.07.84	29.07.87	04.07.84	30.12.2002	DR	
266.	Nabendu Narayan Roy, BA	06.01.58	09.06.84	29.07.87	09.06.84	30.12.2002	DR	
267.	Ashish Roy, B.Sc.	01.06.55	04.05.79	29.11.80	29.11.84	30.12.2002	PR	
268.	Sanat Kr. Saha, M.Com.	30.06.59	07.06.84	29.07.87	07.06.84	30.12.2002	DR	
269.	Kamal Narayan Choudhury, B.Sc.	01.12.52	15.07.79	29.11.86	29.11.84	30.12.2002	PR	
270.	Kallash Barman, B.Sc.(H), LLB	01.01.60	12.07.84	29.07.87	12.07.84	30.12.2002	DR	Dir. of Enforcement, Guwahati
271.	Tafuruddin Ahmed, B.Sc.	01.11.57	13.03.84	29.07.87	13.03.84	30.12.2002	DR	
272.	Binoy Kishore Sharma, B.Sc.	30.03.59	23.06.84	29.07.87	23.06.84	30.12.2002	DR	
273.	Dharmeswar Deka, (ST), BA	01.03.60	23.07.85	01.04.88	23.07.85	30.12.2002	DR	
274.	Liladhar Pait, (ST) B.Sc.	02.08.59	06.01.86	01.04.88	06.01.86	30.12.2002	DR	
275.	Ms. Tshering T. Bhutiani, (ST) BA	04.03.63	28.10.85	01.04.88	28.10.85	30.12.2002	DR	
276.	Reuel Martin Chyne, (ST) B.Com.	09.04.56	14.10.85	01.04.88	14.10.85	30.12.2002	DR	
277.	Uttam Kr. Das (SC) B.Sc.	24.10.59	14.10.85	01.04.88	14.10.85	30.12.2002	DR	
278.	Ng. Rustom Mon, (ST), MA	01.03.57	09.08.84	29.07.87	09.08.84	18.06.2003	DR	

- 4 -
Guwahati Branch
20/11/2003

01	02	03	04	05	06	07	08	09
279.	Vungzakhup Hungzo, (ST), MA	01.03.57	24.04.84	29.07.87	24.04.84	18.06.2003	DR	
280.	Nabin Ch. Dutta, PU	01.12.49	11.03.74	06.07.87	27.06.84	18.06.2003	PR	
281.	Jayanta Bhattacharjee, B.Sc.	24.02.59	31.01.83	29.07.87	31.05.84	18.06.2003	DR	
282.	Prasanna Sharma, BA(H)	01.01.60	26.04.84	29.07.87	26.04.84	18.06.2003	DR	
283.	Bhogo Ch. Baruah, PU	07.10.52	11.03.74	29.11.86	12.06.84	18.06.2003	PR	
284.	Babul Mazumder, B.Com.	10.01.58	14.06.84	29.07.87	14.06.84	18.06.2003	DR	
285.	Samiran Das, BA	01.02.58	08.03.84	29.07.87	08.03.84	18.06.2003	DR	
286.	Pankaj Kr. Chakraborty, B.Com.	28.02.53	12.12.79	27.04.85	23.11.84	18.06.2003	PR	
287.	Dipak Mahanta, B.Sc.	01.05.58	01.08.84	01.04.88	01.08.84	18.06.2003	DR	
288.	Ranjit Kr. Dutta, BA	01.09.54	29.09.84	27.04.87	10.12.84	18.06.2003	PR	NACEN, Kolkata
289.	Balendra Nath Sharma, BA	13.09.49	07.06.74	27.04.87	10.02.84	04.01.2005	PR	
290.	Kiran Thapa, BA	01.03.58	28.08.81	01.04.88	16.02.84	04.01.2005	DR	
291.	Jayanta Banik, B.Com.	25.01.61	07.06.84	01.04.88	07.06.84	03.03.2005	DR	
292.	Sherdul Ahmed, B.Sc.	01.03.61	21.04.84	01.04.88	21.04.84	09.09.2005	DR	
293.	Ramdev Goswami, B.Sc. (H)	01.04.59	25.04.84	01.04.88	25.04.84	09.09.2005	DR	
294.	Salil Bhattacharjee, HSLC	01.01.52	16.03.74	13.12.81	11.06.84	09.09.2005	PR	
295.	Santanu Mukherjee, B.Com.(H)	14.06.61	16.06.84	01.04.88	19.03.84	09.09.2005	DR	DGCEI, Guwahati
296.	Biswajit Kar, B.Com.	23.03.60	07.06.84	01.04.88	07.06.84	09.09.2005	DR	
297.	Nalini Ranjan Das, HSLC	01.03.53	20.06.74	13.12.81	10.12.84	09.09.2005	PR	
298.	Indrakanta Kalita, HSLC	29.12.52	06.06.74	13.12.81	10.12.84	09.09.2005	PR	
299.	Pabitra Kr. Saikia, B.Com.	28.05.60	04.05.84	01.04.88	04.05.84	09.09.2005	DR	
300.	Sunirmal Das Choudhury, B.Sc.	30.08.58	27.04.84	01.04.88	27.04.84	09.09.2005	DR	
301.	Amit Kr. Sengupta, B.Sc.	18.01.59	17.03.82	01.04.88	27.01.84	09.09.2005	DR	
302.	Bikram Shankar, MA	01.03.58	23.04.84	01.04.88	23.04.84	09.09.2005	DR	
303.	Bijon Kr. Das, (SC), B.Com.	04.10.59	20.01.88	26.12.90	21.01.88	09.09.2005	DR	
304.	Guru Prasad Das, B. Sc.	15.06.58	14.11.83	13.05.87	14.11.83	15.01.2008	DR	
305.	Priyoram Doley, (ST)	01.01.57	07.12.83	29.07.87	31.10.83	18.01.2008	DR	
306.	Niranjan Dhar, B.Com.	10.09.60	30.04.84	01.04.88	30.04.84	15.01.2008	DR	
307.	Amit Dutta, B.Sc.	19.01.59	08.10.84	01.04.88	08.10.84	15.01.2008	DR	
308.	Pijush Kantl Dey, B.Com.	31.12.60	24.04.84	01.04.88	24.04.84	15.01.2008	DR	
309.	Biswajit Paul, B.Sc.	08.01.61	30.04.84	01.04.88	30.04.84	16.01.2008	DR	
310.	Ajoy Ghosh, B.Sc.(H)	09.08.57	03.07.84	01.04.88	03.07.84	15.01.2008	DR	
311.	Pradip Kr. Mahanta, B.Sc.	31.12.58	08.03.84	01.04.88	08.03.84	15.01.2008	DR	
312.	Sashi Prasad Gogoi, B.Sc.	20.11.58	01.08.84	01.04.88	01.08.84	15.01.2008	DR	
313.	Dilip Kumar Sharma-I, B.Sc.	01.02.58	08.08.84	01.04.88	08.08.84	24.01.2008	DR	
314.	Jogdish Ch. Rajbangshi, B.Sc.	01.03.58	24.04.84	01.04.88	24.04.84	15.01.2008	DR	
315.	Ranendu Dutta, B.Com.	30.11.58	08.03.84	01.04.88	08.03.84	16.01.2008	DR	
316.	Hem Chandra Sharma, BA	01.11.58	04.09.84	01.04.88	04.09.84	15.01.2008	DR	
317.	Kishore Rn. Nath, B.Sc.	01.01.58	27.04.84	01.04.88	27.04.84	15.01.2008	DR	
318.	Sukumar Goswami, B.Sc.	01.03.60	08.02.85	01.04.88	08.02.85	16.01.2008	DR	
319.	Ms. Nani Bora, BA	16.12.55	03.08.76	27.04.87	27.04.85	16.01.2008	PR	

01	02	03	04	05	06	07	08	09
320.	Sudip Kr. Dey, BA	01.12.59	23.12.85	01.04.88	23.12.85	16.01.2008	DR	
321.	Shyam Sunder Joshi, B.Com.	25.01.61	02.05.85	01.04.88	02.05.85	16.01.2008	DR	
322.	Makbul H. Borbhuyan, B.Sc.	30.06.57	05.10.81	27.04.87	17.04.85	15.01.2008	PR	
323.	Sinam Chittaranjan Singh, BA	13.10.61	12.03.85	01.04.88	12.03.85	15.01.2008	DR	
324.	Th. Nungshi Singh, B.Sc.	08.06.62	20.05.85	01.04.88	20.05.85		DR	
325.	Slisir Dey, B.Sc.	29.05.60	14.10.85	01.04.88	14.10.85	18.01.2008	DR	
326.	Manindra Sarania, (ST) B.Sc.	21.01.60	14.10.85	01.04.88	14.10.85	15.01.2008	DR	CBN, Guwahati
327.	Nehru Pegu (ST) B.Sc.	01.03.62	14.10.85	01.04.88	14.10.85	16.01.2008	DR	
328.	Pankaj Das (SC) ,B.Sc.	27.01.65	01.02.88	06.11.91	01.02.88	16.01.2008	DR	
329.	Nila Kanta Baishya (SC), P.U.	01.09.51	14.03.77	11.01.86	11.01.89		PR	
330.	Swapan Roy, B.Sc.	23.11.60	14.10.85	01.04.88	14.10.85	19.03.2008	DR	
331.	L.N. Deb Purkayastha, HSLC	01.01.52	11.03.74	29.04.87	29.04.85	01.07.2008	PR	
332.	Tapas Bhattacharjee, B.Sc.	31.03.61	14.10.85	01.04.88	14.10.85	14.08.2008	DR	
333.	Syed Ahmed Shah, B.Sc.	03.06.60	21.01.86	01.04.88	21.01.86	01.07.2008	DR	
334.	Prabal Chakraborty, BA	01.03.54	28.05.74	29.04.87	22.04.85	01.07.2008	PR	
335.	Vijay Thapa, B.Sc.	09.02.64	14.10.85	01.04.88	14.10.85	01.09.2008	DR	
336.	Abdus Salam Rukumuddin, B.Sc.	01.05.60	14.10.85	01.04.88	14.10.85	01.09.2008	DR	
337.	Uttam Kr. Dey - I, B.Sc.	28.01.60	14.10.85	01.04.88	14.10.85	01.09.2008	DR	
338.	Ashish Kr. Nandi, B.Com.	16.03.61	14.10.85	01.04.88	14.10.85	24.12.2008	DR	
339.	Dilip Kr. Sharma -II, B.Sc.	01.11.59	14.10.85	01.04.88	14.10.85		DR	
340.	Samiran Chakraborty, BA	16.01.57	16.07.81	13.12.81	23.04.85		PR	
341.	Annada Ch. Roy, B.Sc.	12.02.63	14.10.85	01.04.88	14.10.85	24.12.2008	DR	
342.	Sheikh Amzad Hussain, B.Sc.	15.03.60	28.10.85	01.04.88	28.10.85	24.12.2008	DR	
343.	P.K. Daimary, (ST) BA	01.03.57	14.10.85	01.04.88	14.10.85		DR	
344.	Hiranmoy Dutta, B.Sc.	18.02.62	14.10.85	01.04.88	14.10.85	04.02.2009	DR	

NOTE: The above list is just a Draft Copy and not yet approved by Competent Authority. Final copy will be uploaded once approved and signed.



ALL INDIA SENIORITY LIST OF SUPERINTENDENT OF CENTRAL EXCISE																			
PROMOTED/APPOINTED FROM 1.1.93 TO 31.12.97																			
S. No	NAME WHETHER SC/ST	DATE OF BIRTH			DATE OF APPT AS			DEEMED DATE			DATE OF APPT AS			COMMISSION ERATE	REMARKS				
1	MD. NAZIR	28	2	51	7	7	93	1	1	93	7	7	73	KOLKOTA					
2	SUNIL KR.BASU	6	2	48	20	1	93	1	1	93	1	5	73	KOLKOTA					
3	SWAPAN DASS	15	1	48	15	3	93	1	1	93	17	7	74	KOLKOTA					
4	NISHIT KR.	4	1	46	4	1	93	1	1	93	30	1	75	KOLKOTA					
5	MUKUL KR. SARKAR	28	11	41	15	3	93	1	1	93	27	7	72	KOLKOTA					
6	TAPAN KR. SARKAR	23	1	47	13	1	93	1	1	93	1	2	75	KOLKOTA					
7	RANJAN (RANJOY) ROY	2	8	51	18	1	93	1	1	93	18	7	74	KOLKOTA					
8	SOMESH DUTTA	5	1	48	16	3	93	1	1	93	1	2	75	KOLKOTA					
9	SANTOSH KR.SIL	17	7	51	22	1	93	1	1	93	1	2	75	KOLKOTA					
10	JYOTISH CH. DUTTA	28	3	43	1	1	93				15	1	75	KOLKOTA					
11	PRAMOD KUMAR	7	5	50	6	1	93	1	1	93	10	3	75	ALLAHABAD					
12	ANIL KUMAR	22	9	53	1	1	93				20	3	75	ALLAHABAD					
13	BADRI VISHAL MISHRA	1	1	50	5	1	93	1	1	93	31	3	75	ALLAHABAD					
14	ADITYA NARAIN SINGH	1	12	55	1	1	93				7	3	75	ALLAHABAD					
15	K.H. NAIK (ST)	6	1	52	1	1	93				15	2	76	BANGALORE					
16	SHEKHAR BASU	26	7	48	3	2	93	4	1	93	7	1	75	KOLKOTA					
17	PRANAB KR.	16	10	50	4	1	93				17	3	75	KOLKOTA					
18	BHAV RAO (ST)	1	8	53	5	1	93				10	2	76	BANGALORE					
19	T.V. NARASIMHA KR	12	7	52				6	1	93	1	11	77	HYDERABAD	DD by CC				
20	S.K. GUHA THAKURTHA	2	1	52	25	8	93	8	1	93	21	7	75	PATNA					
21	L.P.GUPTA	15	1	52	8	1	93				1	1	75	PATNA					
22	J.RANGASWAMY R	17	5	52	11	1	93				1	1	77	HYDERABAD					
23	R. SUBBA RAJU	1	4	52	11	1	93				1	1	77	HYDRABAD					
24	KAMDAR HARSHAD	2	11	50	29	1	93				16	1	75	VADODARA					
25	PANDIYA P A	4	5	52	29	1	93				16	1	75	VADODARA					
26	S.I.DODDAMANI (SC)	20	1	42	1	2	93				23	8	72	BANGALORE					
27	MOHD SHAKIL UMAR	27	2	52	1	2	93				18	5	75	ALLHABAD					
28	RAKESH NARAIN	31	12	52	1	2	93				28	5	75	ALLAHABAD					
29	P.N.SRIVASTAVA	4	7	50	1	2	93				23	5	75	ALLAHABAD					
30	SHIV RAM DIXIT	15	2	52	2	2	93	1	2	93	11	6	75	ALLAHABAD					
31	SHAFI ALI	2	7	51	1	2	93				10	7	75	ALLAHABAD					
32	G.MALLESHAIAH(ST)	24	1	50	1	2	93				14	3	77	BANGALORE					
33	H.K. SREEDHARAM	18	12	36	1	2	93				3	2	75	BANGALORE					
34	H.C. JAGANNATHAR	16	9	52	1	2	93				27	3	75	BANGALORE					
35	MAHENDRA PAL SINGH	9	4	47	2	2	93				3	3	76	ALLAHABAD					
36	ANJAN DASGUPTA	14	2	50	12	2	93	3	2	93	1	3	75	KOLKOTA					
37	ALOKE KR. SINHA	16	12	46	22	3	93	3	2	93	6	5	75	KOLKOTA					
38	KARTICK CH. DEY	9	2	46	23	2	93	3	2	93	10	7	75	KOLKOTA					
39	SASANKA SEKHAR	25	1	46	13	12	93	3	2	93	7	3	75	KOLKOTA					
40	KALYAN KR.BASU-II	1	1	50	10	2	93	3	2	93	26	3	75	KOLKOTA					
41	SHYAM NARAYAN RAJU	27	7	50	2	4	93	3	2	93	10	3	75	KOLKOTA					
42	SIBENDRA NATH	1	1	41				3	2	93	24	7	75	KOLKOTA					
43	SAMIRAN KR.BASU	24	5	45	5	2	93	3	2	93	4	3	75	KOLKOTA					
44	DILIP RANJAN DAS	12	12	43	5	2	93	3	2	93	26	5	75	KOLKOTA					
45	TUHN KR. GOSWAMI	12	10	51	11	2	93	3	2	93	10	7	75	KOLKOTA					
46	ADHIR KR. MONDAL	20	2	44	3	2	93				17	11	75	KOLKOTA					
47	S P MAINWAL (SC)	3	8	49	3	2	93				23	7	76	ALLAHABAD					
48	R.K. AMBWANI	18	6	54	25	3	92	8	2	93	18	3	76	INDORE	REFIXED				
49	H.S. PAWAR	24	4	51	8	2	93				12	4	75	INDORE					
50	BADAL KUMAR	21	10	52	12	3	93	15	2	93	1	11	75	PATNA					
51	RAM KISHORE SHUKLA	2	7	54	12	3	93	15	2	93	1	11	75	PATNA					
52	AJAY KUMAR SINGH	20	12	54	13	10	93	15	2	93	1	11	75	PATNA					
53	AQULUR RAHMAN	1	6	50	15	2	93				23	7	75	PATNA					

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

DEC 2009

Guwahati Bench
गुवाहाटी न्यायाधीश

Attested

[Signature]
Advocate

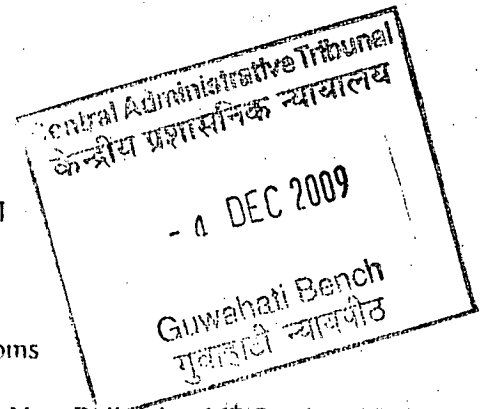
-36-

S. No	NAME WHETHER SC/ST	DATE OF BIRTH			DATE OF APPTT AS			DEEMED DATE			DATE OF APPTT AS			COMMISSION ERATE	REMARKS
332	ANISH JAGOISH	31	8	63	20	12	93							MUMBAI	D.R
333	A.Y. GOKHALE	30	10	63	31	5	93							INDORE	D.R
334	J. ILANGO	18	6	64	31	5	93							CHENNAI	D.R
335	ADESH KUMAR JAIN	29	12	66	31	5	93							MUMBAI	D.R
336	THOMAS BASUMATARY	20	12	67	8	6	94							JAIPUR	D.R
337	RAM JANAM RAM (SC)				31	5	93							VADODARA	D.R
338	M. ARUN GOPAL (SC)	18	6	60	31	5	93							CHENNAI	D.R
339	R.K. KUNDU	2	11	61	31	5	93							BANGALORE	D.R
340	P.K. SHARMA	30	7	62	31	5	93							ALLAHABAD	D.R
341	VUAY SAXENA	29	9	62	31	5	93							INDORE	D.R
342	ANUJ AGARWAL	1	5	65	31	5	93							DELHI	D.R
343	H.MAHESH VENKATRAO	2	3	59	8	2	94							MUMBAI	D.R
344	S.RAVICHANDER (SC)	10	10	59	31	5	93							BANGALORE	D.R
345	A.V. SUBBAIAH	9	5	60	31	5	93							HYDERABAD	D.R
346	A K.CHOUDHURY				31	5	93							CALCUTTA	D.R
347	SHOBHIT SINHA	20	9	62	31	5	93							PATNA	D.R
348	S. NANDKUMAR	30	9	62	31	5	93							BHOPAL	D.R
349	JAIPRAKASH	12	9	63	31	5	93							ALLAHABAD	D.R
350	AJAI KUMAR ARORA	2	11	65	31	5	93							ALLAHABAD	D.R
351	FAQIR SINGH	2	2	50	30	8	94							CHANDIGAR	D.R
352	S. MOHAN LAL MEENA	1	1	61	31	5	93							VADODARA	D.R
353	ASHUTOSH NATH	10	3	61	31	5	93							CHENNAI	D.R
354	AJAY GUPTA	30	5	64	31	5	93							BHUBANESW	D.R
355	A.K.DWIVEDI	6	6	65	1	5	93							DELHI	D.R
356	JOE PAUL MAMPILLY	19	12	65	31	5	93							COCHIN	D.R
357	DHIRENDRA KUMAR	4	1	63	25	6	96							MUMBAI	D.R
358	DHRUVA JYOTI ROY	9	1	63	31	5	93							BHUBANESW	D.R
359	SHAJI JOHN	10	5	64	31	5	93							HYDERABAD	D.R
360	V.N.MANGARAJU (ST)	5	2	63	8	6	95							MUMBAI	D.R
361	JAI SINGH (SC)				31	5	93							SHILLONG	D.R
362	R.C.MEENA (ST)	10	4	63	23	12	93							DELHI	D.R
363	TRIVEDI C.B.	15	4	50	28	9	93	1	6	93	9	1	75	VADODARA	
364	P.R. ICHCHHABHAI	27	11	51	2	7	93	1	6	93	17	1	75	VADODARA	
365	JOSHI K.C.	1	6	51	8	6	93	1	6	93	15	1	75	VADODARA	
366	P.B.G.TILAK	24	5	54				1	6	93	4	10	78	HYDERABAD	DD by CC
367	B.DURGA PRASADA	9	7	53				1	6	93	15	12	78	HYDERABAD	DD by CC
368	N. RAMI REDDY	6	10	47				1	6	93	13	12	78	HYDERABAD	DD by CC
369	C.R.K.CHOUDARY	30	7	52				1	6	93	6	10	78	HYDERABAD	DD by CC
370	V.S.R.M. KASYAPA	12	8	53				1	6	93	6	10	78	HYDERABAD	DD by CC
371	D.V.S.R. LINGA MURTHY	17	12	44				1	6	93	29	10	76	HYDERABAD	DD by CC
372	S. SHARMA	31	3	52	7	6	93				25	11	78	SHILLONG	
373	JAGADISH CH. DAS-I	23	6	52	7	6	93				20	11	78	SHILLONG	
374	DHIRENDRA NATH	1	5	48	7	6	93				4	10	78	SHILLONG	
375	BIREN CH. PATIR (ST)	1	12	53	7	6	93				3	10	78	SHILLONG	
376	K.C.SARKAR	5	7	46	7	6	93				27	11	78	SHILLONG	
377	ALEXANDER LYWAIT	1	2	56	7	6	93				29	9	78	SHILLONG	
378	CHANDLER SHULLAI	19	12	49	7	6	93				13	11	78	SHILLONG	
379	K.K. TANEJA	9	1	55	7	6	93				8	3	79	SHILLONG	
380	R.C. DAS	1	7	44	7	6	93				29	11	78	SHILLONG	
381	RUPNATH PEGU (ST)	1	5	51	7	6	93				3	10	78	SHILLONG	
382	PRANAY KANTI DEB.	26	1	54	7	6	93				24	11	78	SHILLONG	
383	K.C. GOGOI	1	3	45	7	6	93				30	11	78	SHILLONG	
384	R.C. DEY	1	9	48	7	6	93				28	3	79	SHILLONG	
385	D.CHATTOPADHYAY	1	3	55	7	6	93				25	4	79	SHILLONG	
386	KALPARAM KACHARI	2	8	47	7	6	93				10	9	79	SHILLONG	
387	CHALAU HAUZEL (ST)	1	3	54	7	6	93				6	3	80	SHILLONG	

Guwahati Bench
मुम्बई न्याय मंडल

-37-25

F.No. A-32012/21/2009-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs



New Delhi, the 16th October, 2009

OFFICE ORDER NO. 217 /2009

The President of India is pleased to appoint the officers mentioned in **Annexure-I and Annexure-II** to the grade of Assistant Commissioner of Customs & Central Excise in Pay Band-3 with Grade Pay Rs. 5400/- (Rs.8,000-13,500 pre-revised) on promotion on purely *ad-hoc* basis, with immediate effect. The appointment is for a period of six months or until further orders, whichever is earlier.

2. The promotion, being purely on *ad-hoc* basis for a limited period of six months only, does not confer any right on the officers so promoted for any claim for continued officiation or regular promotion in the grade and the period of such service will not count for seniority or as qualifying service for further promotions.

3. The *ad-hoc* promotions of the officers mentioned in Annexures-I and II shall be on *in-situ* basis, until further formal posting/transfer orders that will be issued separately.

4. The Commissioners concerned shall ensure that if any of the officers, whose name figures in the promotion lists at Annexures-I and II, is under suspension or facing any charge sheet or prosecution, he/ she shall not be allowed to assume charge in the grade of Assistant Commissioner and this fact be reported to the Board immediately.

(R. Sanhwal)
Deputy Secretary to the Government of India
Telefax : 2309 2401

Copy forwarded to:

1. Officers concerned.
2. All Chief Commissioners/Directors General under CBEC
3. All Commissioners/Additional Directors Generals.
4. PPs to FM/MOS(R)/ RS/ Chairman(EC)/ All Members, CBEC/JS(Admn)/ DG(Vig.)/ / FA(Fin)// DG, HRD/Dte. of Publication/ Dir(Fin)/DS(Ad.V)/ Dir(Pub.)/US(Ad.II)
5. AS(R)/ JS(R)/ Dir(Hqrs.)Admn.
6. SO(P)/ Ad.V/ Hindi Section.
7. Pr. CCA, AGCR Building, I.P. Estate, New Delhi
8. The Manager Website Dte. of Systems, New Delhi
9. Office Order Folder/ Spare copies/Personal Folder.

(R. Sanhwal)
Deputy Secretary to the Government of India

Attested

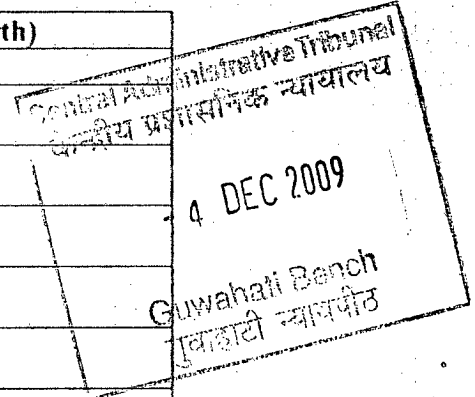
Advocate

Annexure-I

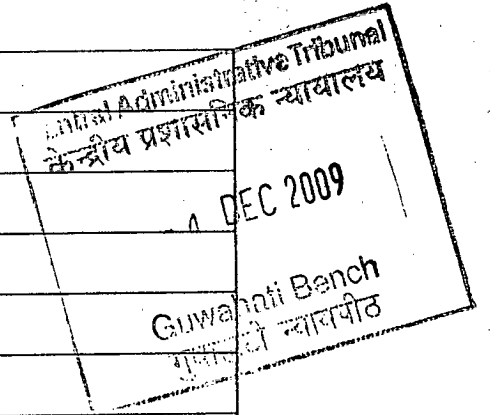
Ministry of Finance Department of Revenue, Central Board of Excise & Customs (F.No. A-32012/21/2009-Ad.II)

Ad-hoc promotion of Superintendents of Central Excise promoted to the grade of Assistant Commissioner on the basis of DPC held on 09.10.2009.

Sl.No.	Name of the Officer (with Date of Birth)
	S/Shri/Ms.
1.	M.D. Sathe 09.03.1951
2.	S.G. Trivedi 17.10.1950
3.	A.P. Mishra 13.03.1952
4.	S.P. Gupta 01.01.1951
5.	P. Veerareddy 29.5.1953
6.	B. Subbarayadu 01.07.1950
7.	K. Yugandhar 04.11.1950
8.	V. Chandrasekharan 20.02.1953
9.	B.F. Shaikh 22.02.1952
10.	A.K. Mulye 06.07.1951
11.	R.K. Chandwani 12.01.1951
12.	V.E. Patil 13.10.1952
13.	B.N. Bodke 01.01.1951
14.	C.J. Sheth 26.03.1950
15.	Suyog Bajpai 10.06.1952
16.	S.R. Khankhoje 11.09.1951
17.	B.N. Dhake 30.07.1952
18.	M.H. Ingle 13.01.1953
19.	A. Varadharajan 04.11.1953
20.	S. Madhava Raj 04.02.1952
21.	S. Sampath 14.05.1952
22.	S.M. Abdul Rehman 09.03.1952

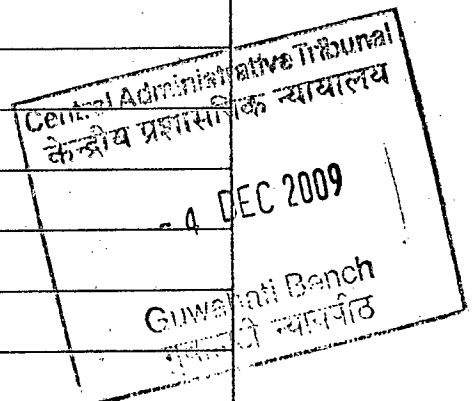


23.	Chunni Lal Wali 24.04.1954
24.	Rakesh Punj 10.01.1952
25.	K. Satyanarayan Rao 12.09.1953
26.	V. Ankineedu Prasad 14.08.1952
27.	Ram Prakash Sharma 18.03.1954
28.	Om Prakash Duhan 23.03.1953
29.	Sudhir S. Bhatkande 06.05.1953
30.	S.G. Jayaram 02.07.1953
31.	S.D. Naik 2.01.1954
32.	D.R. Jayade 21.10.1950
33.	D.L. Parab 11.07.1951
34.	R.M. Pathak 20.11.1951
35.	P.M. Kanvinde 01.04.1951
36.	C.L. More 15.05.1952
37.	T.S. Khot 07.03.1951
38.	S.V. Kuvalekar 26.05.1953
39.	D.C. Trivedi 25.10.1950
40.	Basheer Ahmad Khan 10.08.1950
41.	K. Karthikeyan 24.01.1953
42.	H.R. Pastagia 13.11.1949
43.	K. Amarnath 06.01.1950
44.	K. Subbaraju 04.06.1951
45.	R. Rajendran 10.05.1952
46.	G.A. Rama Rao 10.03.1955
47.	B. Ramesh 14.08.1951
48.	P. Srinivasan 09.09.1952
49.	Ch. Murlikrishna Murthy 14.08.1950



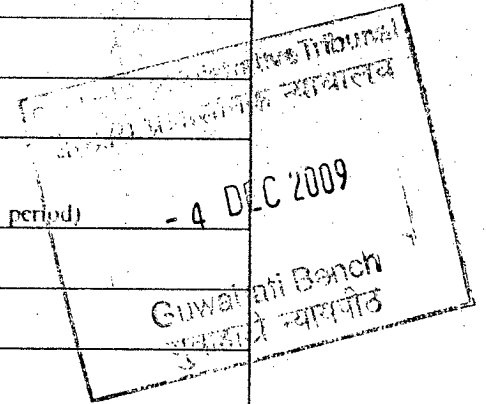
-40- १६

50.	Anil Kumar Gupta 07.07.1956
51.	Ajeet Singh 15.03.1951
52.	D.S. Rathi 03.03.1954
53.	Virender Kumar 08.10.1955
54.	S.A. Kocharekar 01.07.1953
55.	H.S. Ramesh 27.12.1951
56.	A. Gopalakrishnan 19.12.1949
57.	B.Vivekanandam 12.09.1950
58.	T. Nageshwara Rao 19.01.1951
59.	Parasanjit Pathak 15.11.1951
60.	P. Subaraya Sastry 05.06.1953
61.	R.Sankaranarayanan 22.09.1952
62.	S.B. Sanapuji 06.02.1950
63.	L.N.Mahapatra 27.03.1953
64.	M.J. Kadri 01.12.1949
65.	Mohd. Nagoor 15.03.1954
66.	S.C.Tiwari 19.10.1951
67.	K. Parida 05.03.1952
68.	N.C. Patra 01.01.1954
69.	E. Vijay Kumar 17.03.1953
70.	M. Ananda 12.04.1950
71.	K.B. Nagaraju 15.06.1952
72.	Ramulu 08.04.1952
73.	Prakash Narain 01.07.1953
74.	Ram Avtar Dohray 05.01.1950
75.	Vijay Pal Singh 03.01.1951
76.	Nathoo Prasad 12.10.1952

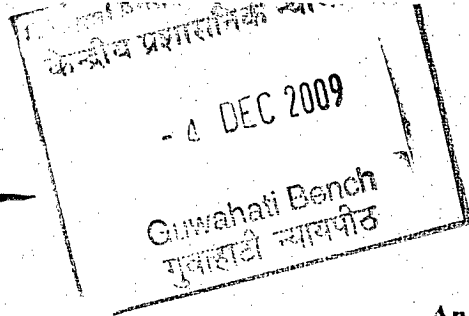


-41-

77.	Ram Narain 06.01.1959
78.	Mool Chand Verma 02.07.1959
79.	Dharam Raj 03.01.1953
80.	M.Y. Hegade 01.06.1952
81.	K. Hoovappa Naik 10.01.1953 (to be promoted on expiry of penalty period)
82.	Mahabir Singh Meena 10.10.1965
83.	Thomas Basumatary 20.12.1967
84.	V.N. Mangaraju 05.02.1963
85.	Biren Chandra Patir 01.12.1953
86.	Roop Nath Pegu 01.05.1951
87.	Chalau Hauzel 01.03.1954



-42-



Annexure-II

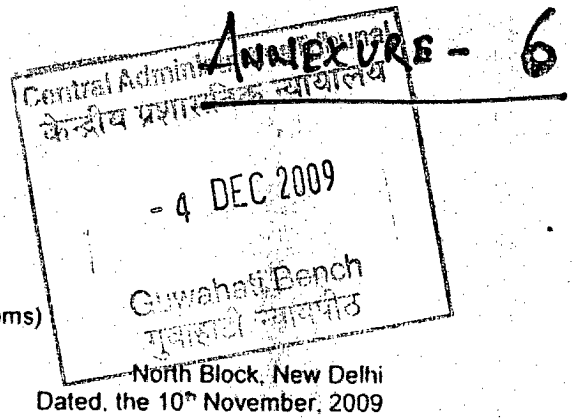
Ministry of Finance Department of Revenue, Central Board of Excise & Customs – F.No. A-32012/21/2009-Ad.II

Ad-hoc promotion of Superintendents of Customs (Preventive) promoted to the grade of Assistant Commissioner on the basis of DPC held on 09.10.2009.

Sl.No.	Name of the Officer (with Date of Birth)
1.	J.K. Dewan 08.03.1956
2.	S. Ramanathan Naim 30.05.1954
3.	A.S. Ankolakar 20.08.1950
4.	J.V. Bhide 02.11.1950
5.	R.K. Tiwari 02.09.1951
6.	A.P. Dodeja 23.03.1950
7.	S.C. Shettigarh 08.06.1952
8.	Allan D' Souza 10.06.1950
9.	U.V. Dalvi 19.08.1953
10.	Kamalendu Banerjee 08.01.1951
11.	Staline Pinto 27.08.1952
12.	P.K. Lawrence 11.03.1952
13.	S.N. Salve 01.10.1952
14.	D.M. Aher 02.06.1950
15.	Rameshwar 09.11.1952

-43-

F.No.A-32012/21/2009-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise and Customs)



OFFICE ORDER NO. 234/2009

With the approval of the competent authority, the following postings / transfers of Assistant Commissioner of Customs and Central Excise, promoted from Group 'B' to Group 'A' of Indian Revenue Service (Customs & Central Excise), are hereby ordered with immediate effect and until further orders:-

S. No.	Name of the Officer & DOB S/Shri/Ms.	From	To
1.	A. Gopalakrishnan 19.12.1949	Chennai	Chennai Customs
2.	A. Varadharajan 04.11.1953	Chennai	Chennai Customs
3.	A.K. Mulye 06.07.1951	Mumbai	Mumbai Customs-I
4.	A.P. Mishra 13.03.1952	Patna	Patna Customs(P)
5.	A.P. Dodeja Supdt. of Customs (P) 23.03.1950	Mumbai	Mumbai Customs-I
6.	A.S. Ankolakar Supdt. of Customs (P) 20.08.1950	Mumbai	Mumbai CX-I
7.	Ajeet Singh 15.03.1951	Delhi	Delhi Customs
8.	Allan D' Souza Supdt. of Customs (P) 10.06.1950	Mumbai	Mumbai Customs-I
9.	Anil Kumar Gupta 07.07.1956	Delhi	Kolkata CX
10.	B. Ramesh 14.08.1951	Hyderabad	Vizag Zone
11.	B. Subbarayadu 01.07.1950	Hyderabad	Chennai CX
12.	B.F. Shaikh 22.02.1952	Mumbai	Pune Zone
13.	B.N. Bodke 01.01.1951	Mumbai	Mumbai Customs-I
14.	B.N. Dhake 30.07.1952	Nagpur	Bhopal Zone
15.	B.Vivekanandam 12.09.1950	Hyderabad	Vizag Zone
16.	Basheer Ahmad Khan 10.08.1950	Hyderabad	Chennai CX
17.	Biren Chandra Patir 01.12.1953	Shillong	Shillong Zone
18.	C.J. Sheth 26.03.1950	Ahmedabad	Vadodara Zone
19.	C.L. More 15.05.1952	Mumbai	Vadodara Zone

Attested
H.N.S.
Advocate.

20.	Ch. Murlikrishna Murthy 14.08.1950	Hyderabad	Vizag Zone
21.	Chalau Hauzel 01.03.1954	Shillong	Shillong Zone
22.	Chunni Lal Wali 24.04.1954	Chandigarh	Meerut CX
23.	D.C. Trivedi 25.10.1950	Mumbai	Mumbai Customs-I
24.	D.L. Parab 11.07.1951	Mumbai	Mumbai Customs-I
25.	D.M.Aher Supdt. of Customs (P) 02.06.1950	Mumbai	Mumbai Customs-I
26.	D.R. Jayade 21.10.1950	Mumbai	Mumbai Customs-I
27.	D.S. Rathi 03.03.1954	Delhi	DG Safeguard, Delhi (To work in PAC, CBEC)
28.	Dharam Raj 03.01.1953	Allahabad	Lucknow Zone
29.	E. Vijay Kumar 17.03.1953	Chennai	Chennai Customs(P)
30.	G.A. Rama Rao 10.03.1955	Hyderabad	Bhubaneshwar Zone
31.	H.R. Pastagia 13.11.1949	Ahmedabad	Ahmedabad Customs
32.	H.S. Ramesh 27.12.1951	Bangalore	Bangalore CX
33.	J.K. Dewan Supdt. of Customs (P) 08.03.1956	Mumbai	Pune Zone
34.	J.V. Bhide Supdt. of Customs (P) 02.11.1950	Mumbai	Mumbai CX-I
35.	K. Amamath 08.01.1950	Hyderabad	Vizag Zone
36.	K. Hoovappa Naik 10.01.1953 (To be promoted/posted on expiry of penalty period)	Bangalore	Mysore Zone
37.	K. Karthikeyan 24.01.1953	Chennai	Coimbatore Zone
38.	K. Parida 05.03.1952	Bhubaneshwar	Kolkata CX
39.	K. Satyanarayan Rao 12.09.1953	Hyderabad	Vizag Zone
40.	K. Subbaraju 04.06.1951	Hyderabad	Vizag Zone
41.	K. Yugandhar 04.11.1950	Hyderabad	Chennai Customs
42.	K.B. Nagaraju 15.06.1952	Bangalore	Bangalore CX
43.	Kamalendu Banerjee Supdt. of Customs(P) 08.01.1951	Kolkata	Kolkata CX
44.	L.N. Mahapatra 27.03.1953	Bhubaneshwar	Kolkata CX
45.	M.D. Sathe 09.03.1951	Mumbai	Mysore Zone
46.	M.H. Ingle	Indore	Bhopal Zone

	13.01.1953		
47.	M.J. Kadri 01.12.1949	Ahmedabad	Ahmedabad Customs
48.	M.Y. Hegade 01.06.1952	Mumbai	Mumbai Customs-I
49.	Mahabir Singh Meena 10.10.1965	Kolkata	Ahmedabad CX
50.	Mohd. Nagoor 15.03.1954	Hyderabad	Ahmedabad CX
51.	Mool Chand Verma 02.07.1959	Jaipur	Kolkata CX
52.	N.C. Patra 01.01.1954	Shillong	Kolkata Customs
53.	Nathoo Prasad 12.10.1952	Allahabad	Lucknow Zone
54.	Om Prakash Duhan 23.03.1953	Delhi	Jaipur CX
55.	P. Srinivasan 09.09.1952	Hyderabad	CEI Madurai
56.	P. Subaraya Sastry 05.06.1953	Hyderabad	Mumbai Customs-I
57.	P. Veerareddy 29.5.1953	Hyderabad	Chennai Customs
58.	P.K. Lawrence Supdt. of Customs (P) 11.03.1952	Mumbai	Vadodara Zone
59.	P.M. Kanvinde 01.04.1951	Mumbai	Mumbai Customs-I
60.	Parasanjit Pathak 15.11.1951	Hyderabad	Delhi Customs
61.	Prakash Narain 01.07.1953	Allahabad	Ranchi CX
62.	R. Rajendran 10.05.1952	Hyderabad	Chennai Customs
63.	R. Sankaranarayanan 22.09.1952	Chennai	Coimbatore Zone
64.	R.K. Chandwani 12.01.1951	Mumbai	Mumbai Customs-I
65.	R.K. Tiwari Supdt. of Customs (P) 02.09.1951	Mumbai	Mumbai CX-I
66.	R.M. Pathak 20.11.1951	Mumbai	Pune Zone
67.	Rakesh Punj 10.01.1952	Chandigarh	Jaipur CX
68.	Ram Avtar Dohray 05.01.1950	Allahabad	Lucknow Zone
69.	Ram Narain 06.01.1959	Jaipur	Ahmedabad CX
70.	Ram Prakash Sharma 18.03.1954	Delhi	Dte. of Logistics, Delhi
71.	Rameshwar Supdt. of Customs (P) 09.11.1952	Mumbai	Vadodara Zone
72.	Ramulu 08.04.1952	Bangalore	Mysore Zone
73.	Roop Nath Pegu 01.05.1951	Shillong	Shillong Zone

Central Administrative Tribunal
 केन्द्रीय प्रशासनिक न्यायालय
 - 4 DEC 2009
 Guwahati Bench
 गुवाहाटी न्यायपीठ

-46-

74.	S. Madhava Raj 04.02.1952	Chennai	Chennai Customs(P)
75.	S. Ramanathan Naim Supdt. of Customs (P) 30.05.1954	Mumbai	Pune Zone
76.	S. Sampath 14.05.1952	Chennai	DPPR (To work as OSD in Coordination Cell in CBEC)
77.	S.A. Kocharekar 01.07.1953	Mumbai	Pune Zone
78.	S.B. Sanapuji 06.02.1950	Bangalore	Bangalore Customs
79.	S.C. Shettigarh Supdt. of Customs (P) 08.06.1952	Mumbai	Mumbai CX-I
80.	S.C. Tiwari 19.10.1951	Indore	Delhi Customs(P)
81.	S.D. Naik 02.01.1954	Mumbai	Vadodara Zone
82.	S.G. Jayaram 02.07.1953	Bangalore	Chennai Customs(P)
83.	S.G. Trivedi 17.10.1950	Nagpur	Bhopal Zone
84.	S.M. Abdul Rehman 09.03.1952	Chennai	Coimbatore Zone
85.	S.N. Salve Supdt. of Customs (P) 01.10.1952	Mumbai	Vadodara Zone
86.	S.P. Gupta 01.01.1951	Patna	Patna Customs(P)
87.	S.R. Khankhoje 11.09.1951	Nagpur	Bhopal Zone
88.	S.V. Kuvalekar 26.05.1953	Mumbai	Vadodara Zone
89.	Staline Pinto Supdt. of Customs (P) 27.08.1952	Mumbai	Pune Zone
90.	Sudhir S. Bhatkande 06.05.1953	Bangalore	Bangalore Customs
91.	Suyog Bajpai 10.06.1952	Indore	Bhopal Zone
92.	T. Nageshwara Rao 19.01.1951	Hyderabad	Vizag Zone
93.	T.S. Khot 07.03.1951	Mumbai	Mumbai Customs-I
94.	Thomas Basumatary 20.12.1967	Jaipur	Kolkata CX
95.	U.V. Dalvi Supdt. of Customs (P) 19.08.1953	Mumbai	Vadodara Zone
96.	V. Ankineedu Prasad 14.08.1952	Hyderabad	Ahmedabad CX
97.	V. Chandrasekharan 20.02.1953	Chennai	Chennai Customs(P)
98.	V.E. Patil 13.10.1952	Mumbai	Ahmedabad CX
99.	V.N. Mangaraju 05.02.1963	Mumbai	Kolkata CX
100.	Vijay Pal Singh	Allahabad	Lucknow Zone

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
- 4 DEC 2009
Guwahati Bench
गुवाहाटी न्यायालय

- 47 -

	03.01.1951		
101.	Virender Kumar 08.10.1955	Delhi	Meerut CX

2. Shri K. Hoovappa Naik (S.No.36) will be promoted/posted on expiry of penalty period i.e. after 27.11.2009

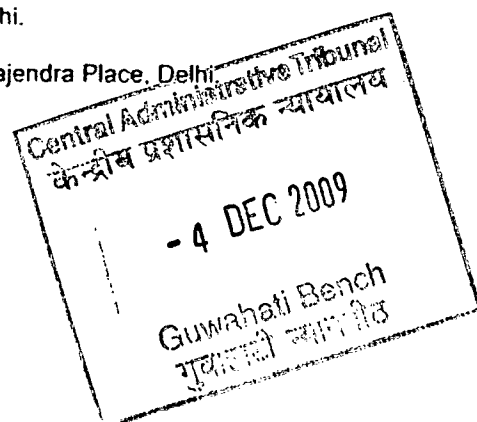
3. All the officers mentioned above may be relieved immediately and they should join at their new place of posting on or before 25th November, 2009 under intimation to the Board. The Chief Commissioners/ Directors General may send compliance reports regarding relieving and joining of the officers to the Board by 30th November, 2009

(L.R. Agarwal)

Deputy Secretary to the Government of India

Copy forwarded to:

1. The officers concerned.
2. All Chief Commissioners/ Director Generals of Customs & Central Excise.
3. PSs to FM/MOS (R)/ Secy. (R)/Chairman (EC)/ All Members, CBEC/ JS(Admn)/DG(Vig.)/Dir. (Pub.)/DS(AD.V).
4. AS (R)/JS (R)/ DS(Admn)Hqrs.
5. All Heads of Department under CBEC/ Pr. CCA, CBEC, New Delhi.
6. SO(P) /Ad.V/Hindi Section.
7. Commissioner, Directorate of Human Resource Development, Rajendra Place, Delhi.
8. The Web-site Manager, Directorate of Systems, Delhi.
9. Office Order folder/personal files.



To.

The Chairman,
Central Board of Excise and Customs
North Block
New Delhi.

(Through the Commissioner of Central Excise, Shillong)

Sir,

Subject: Prayer to consider for promotion to the grade of Assistant Commissioner - Reg.

With due respect and humble submission, I beg to lay down the following few lines for your kind and sympathetic consideration.

That sir, I was promoted to the grade of Superintendent (group B) under Central Excise and Customs, Shillong Zone, on 07.06.1995 and my name was placed at Sl.No. 75 of the Seniority list as on 1.5.2001 and Sl.No. 20 as on 2008, maintained by the office of the Commissioner of Central Excise, Shillong.

That sir, I would like to draw your kind attention to the All India Seniority list of Superintendent of Central Excise (Group B) promoted/appointed on 01.01.1993 to 31.12.1997, circulated on 03.01.2002. In the said seniority list my name was placed at Sl.No. 364.

That sir, the Board vide letter F.No. 32012/21/2009/AD-II dated 06.07.2009 has called the ACRs of 5 (five) names of SC & ST i.e. Shri. N.C. Patra, Shri Biren Ch. Patir, Shri. R.N.Pegu, Shri. Chalau Hauzel and Shri. T.M Hartlong for consideration for promotion to the grade of Assistant Commissioners. Surprisingly, three of the names figured, in the list are junior to me in service as well as in seniority. As per the list maintained by the Commissioner, Central Excise, Shillong, Shri R.N. Pegu is at Sl.No. 22, Shri Chalau Hauzel at Sl. No. 25 and Shri T.M. Hartlong at Sl.No. 31. It may be mentioned that my name is at Sl.No. 20 of the Seniority List.

That Sir, As per the All India Seniority List, Superintendent Group 'B' of Central Excise, my name is placed at Sl.No. 364, whereas Shri. R.N Pegu is at Sl. No. 367; Shri Chalau Hauzel is at Sl.No. 373 and Shri. T.M. Hartlong at Sl. No. 550. As such, it is not comprehensible, how a junior official in the Zone as well as in the All India seniority was considered for promotion whereas the senior was ignored.

In view of the above, I pray before your esteem honour to look into the matter and consider my name instead of my junior for promotion to the grade of Assistant Commissioner.

Yours faithfully,

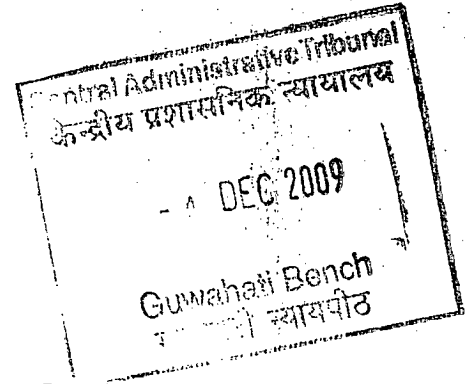
C.SHULLAI
SUPERINTENDENT
CENTRAL EXCISE
JOWAI RANGE SHILLONG.

Copy to the Commissioner, Central Excise Shillong for information and necessary action.

C.SHULLAI
SUPERINTENDENT

Attested

Hns.
Advocate



-49-

To,

The Chairman,
Central Board of Excise and Customs
North block
New Delhi - 110 001.

(Through the Commissioner of Central Excise, Shillong)

Respected Sir,

Subject: Prayer for promotion to the grade of Assistant Commissioner - Reg.

With due respect and humble submission I beg you to refer to my representation dated 19.10.2009 for promotion to the grade of Assistant Commissioner.

In this connection, I would like to state that, I have been denied the promotion due to no fault of mine. It may be mentioned that the mistake of deleting the Scheduled Tribe category against my name in the All India seniority list was committed by the department. As a result, I have been deprived of my right to promotion, instead my junior have been promoted to the rank of Assistant Commissioner vide Order No 217/2009 dated 16.10.2009 and posting order 234/2009 dated 10.11.2009.

I would therefore, request your esteem honour to look into the matter and promote me immediately as I am to retire from Service by December 2009.

For which act of kindness, I shall ever pray.

Yours faithfully

sd/

(CHANDLER SHULLAI)
SUPERINTENDENT
CENTRAL EXCISE SHILLONG.

Copy to :

1. The Chief Commissioner, Customs and Central Excise, Shillong Zone, for information with a request to take up the matter with appropriate authority.
2. The Commissioner, Central Excise, Shillong for information and necessary action.

16/11/09

CHANDLER SHULLAI)
SUPERINTENDENT
CENTRAL EXCISE SHILLONG.

Attested

Advocate



-50-

ANNEXURE-9

Government of India
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE
MORELLOW COMPOUND, M.G. ROAD
Shillong - 793 001

Tel. + 91-0364-2504480/ 2223030

E-Mail: cexshill@excise.nic.in

EDECS: com06

C.No. II(3)4/ET-III/2004/997

Dated:

To

Smt. Sushma Kataria,
Under Secretary, Ad.II.B
Central Board of Excise & Customs,
Deptt. Of Revenue, Ministry of Finance,
North Block,
New Delhi - 110 002.

Subject : Representation of Shri Alexander Lywait, Superintendent regarding correction
in All India Seniority List of Superintendents of Central Excise for the period
from 01.01.93 to 31.12.97 - regd.

Please refer to the Board's letter F.No. A-23018/18/2009-Ad.II.B dated 21.10.09 on the above
subject.

As per the Draft Zonal Seniority List of Superintendent Gr. 'B' as on 01.08.2009 (Copy enclosed) the name of Shri Alexander Lywait (ST) appears at SI.No. 19 below Shri Biren Ch. Patir (ST) SI. No. 18 and above Shri Rupnath Pegu (ST) and Shri Chalau Hauzel (ST) at SI.No. 22 and 25, respectively, who have been granted Ad-hoc promotion to the grade of Assistant Commissioner vide Board's Office Order No. 217/2009 dated 16.10.2009. Moreover, in the Draft all India Seniority List of Superintendents of Central Excise Group 'B' promoted/appointed on 01.01.93 to 31.12.97 issued vide F.No. A.23018/4/2001-Ad.II.B dated 03.01.02, (Copy enclosed for ready reference) the name of Shri Alexander Lywait, (ST) Superintendent appears at SI.No. 363 is below Shri Biren Ch. Patir (ST) SI. No. 361 and above Shri Rupnath Pegu (ST) and Shri Chalau Hauzel (ST) appearing at SI.No. 367 and 373 respectively.

I am also enclosing herewith another representation in respect of Shri Chandler Shullai (ST) whose case is similar to the above. Shri Chandler Shullai, (ST) Superintendent appearing at SI. No. 20 of the Draft Zonal Seniority List of Superintendent Gr. 'B' i.e., below Shri Biren Ch. Patir (ST) and above Shri Shri Rupnath Pegu (ST) and Shri Chalau Hauzel (ST). Also, in the Draft all India Seniority List, the name of Shri Chandler Shullai (ST), SI.No. 364 is below Shri Shri Biren Ch. Patir (ST) and above Shri Shri Rupnath Pegu (ST) and Shri Chalau Hauzel (ST) who were granted ad-hoc promotion to the grade of Assistant Commissioner in the above mentioned order.

In the above circumstances it appears that the above 2(two) Superintendents are deprived of their promotion to the grade of Assistant Commissioner since their juniors have been promoted. You are, therefore, requested to kindly look into the matter and take remedial measures in this regard.

In this connection it may be mentioned that there is no Non-Vigilance case pending/contemplated against S/Shri Alexander Lywait and Chandler Shullai, Superintendents. The ACR gradings for the last 3 years alongwith Vigilance clearance certificate in respect of the above officers are enclosed for favour of consideration.

Encl: As above.

Yours faithfully,

(DD Ingt)

Commissioner

Dated:

22 OCT 2009

(DD Ingt)

Commissioner

C.No. II(3)4/ET-III/2004/998

Copy to the Chief Commissioner, Central Excise & Customs, Shillong Zone for information.

Attest:

Advocate

-51-

DRAFT SENIORITY LIST OF SUPERINTENDENT GROUP 'B' AS ON 01.08.2009.

DRAFT SENIORITY LIST OF SUPERINTENDENT GROUP - B AS ON 01.08.2007.									
Sl. No.	Name & Educational Qualification	Date of Birth	Date of Apptt. in Govt. service	Date of confirmation in Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR As Inspector	Remarks	
01	S/Shri	02	03	04	05	06	07	08	09
1.	D.K. Majumdar, B.Sc.	23.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR		
2.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR		
3.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	20.01.77	17.09.92	DR		
4.	I. A. Halim, B.Sc. LLB	09.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR		
5.	T. Kar, B.A.(H)	01.11.53	29.01.77	01.11.79	29.01.77	17.09.92	DR		
6.	N.K. Nath, B.Sc.	19.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR		
7.	M.K. Bose, B.Sc.	09.10.51	19.09.77	24.11.80	19.09.77	17.09.92	DR		
8.	A.K. Choudhury, B.A.(H)	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR		
9.	Kisholoy Das, B.A.	19.03.55	04.10.78	13.12.80	04.10.78	17.09.92	DR		
10.	N.C. Patra, (SC), B.Sc.	01.01.54	30.06.81	13.03.86	30.06.81	17.09.92	DR		
11.	Md. Joynul Abedin, B.Sc.(H)	28.09.53	04.10.78	13.12.80	04.10.78	12.03.93	DR		
12.	A. Bhattacharjee, B.Sc.(H)	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR		
13.	A. Chatterjee, B.Sc.(H)	01.04.55	04.10.78	13.12.80	04.10.78	12.03.93	DR		
14.	P. Sikdar, B.Sc.(H)	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR		
15.	B.K. Banerjee, B.Sc.	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	DRI, New Delhi	
16.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR		
17.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR		
18.	Biren Ch. Patir, (ST), B.A.	01.12.53	03.10.78	13.12.80	03.10.78	07.06.93	DR		
19.	Alexander Lywall, (ST), B.Sc.(H)	01.02.56	28.09.78	13.12.80	28.09.78	07.06.93	DR		
20.	Chandler Shullai, (ST) B.A.,(H)	19.12.49	13.11.78	01.04.81	13.11.78	07.06.93	DR		
21.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR		
22.	Rupnath Pegu, (ST), B.A.	01.05.51	04.10.78	02.04.81	04.10.78	07.06.93	DR		
23.	Pranay Kanti Deb, B.Com.	26.01.54	12.06.76	13.12.80	24.11.78	07.06.93	PR		
24.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR		
25.	Chalau Hauzel, (ST), B.A.	01.03.54	06.03.80	01.02.82	06.03.80	07.06.93	DR		
26.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR		
27.	R. Bhattacharjee, B.Sc.	27.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR		
28.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	NACEN, Kolkata	
29.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR		
30.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	PR		
31.	T.M. Hartlong, (ST) B.A.	01.03.56	05.01.78	01.12.82	05.01.78	27.09.93	DR		

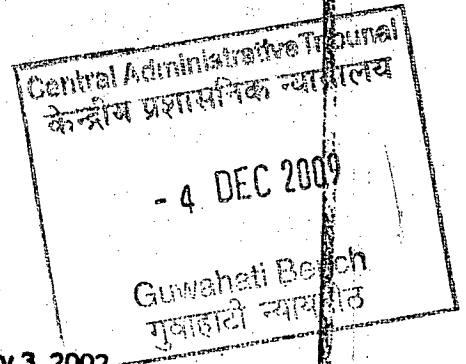
Administrative Officer (ST)
CENTRAL EXCISE, SHILLONG

- 52 -

Regd. Post

248

F.No.A23018/ 4 /2001-Ad.IIB
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE



New Delhi, Dated January 3, 2002

To

The Commissioner of Central Excise-1

(All Cadre controlling Commissionerates)

Subject: :- Draft all India Seniority List of Superintendents of Central Excise, Group 'B' promoted / appointed on 1.1.1993 to 31.12.1997 -

Sir,

I am directed to say that the draft all India seniority list of Superintendents of Central Excise, Group 'B' promoted / appointed on 1.1.1993 to 31.12.1997 has been prepared on the basis of Commissionerates' seniority lists of these officers obtained from the cadre controlling Commissionerates all over India.

2. It is requested that the enclosed draft seniority list of these officers may be scrutinized with reference to records in your office to ensure that :-

(i) all Superintendent of Central Excise, Group 'B' promoted / appointed on 1.1.1993 to 31.12.1997 who are in service have been included in the list. In case name of any officer has been omitted in the said list, a self contained reference indicating inter-alia name, date of birth, date of continuous appointment as Superintendent, Group 'B' against regular cadre strength, date of appointment to the lower grade, namely Inspector of Central Excise and his inter-se seniority in the cadre may be furnished immediately for inclusion of his name in the list;

(ii) the inter-se seniority of the officers borne on the cadre of your Commissionerates is as per their inter-se seniority position in the panels prepared for promotion to the grade of Superintendent of Central Excise, Group 'B' from time to time, except Superintendents of Central Excise recruited directly by UPSC;

contd...2/-

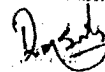
(III) the particulars shown against the officers are correct in all respects including entry regarding "SC" or 'ST' and that no such entry has been made against those who do not belong to these communities.

3. It may be seen from the enclosed seniority list that certain columns in respect of certain officers have been left blank for want of required information from your Commissionerate. It is requested that required information in respect of such blank columns may be furnished to the Board.

4. It is also requested that the enclosed draft seniority list may be circulated immediately amongst the officers concerned for their information and representations, if any, received may be forwarded with your detailed comments thereon alongwith photo-copies relevant orders or a certificate may be rendered that no representation has been received, so as to reach the Board latest by 31.01.2002 positively.

5. The receipt of this letter may please be acknowledged.

Yours faithfully,



(R.M. SINGH)
SECTION OFFICER

Encl: as stated above.

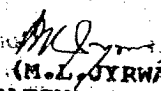
C.No. II(34)2/ET-I/2001

1776-811

Dated: 24 JAN 2002

Copy forwarded for information & necessary action to :-

1. The D.C/A.C., C. Ex/Customs Division (all)
2. The Superintendent/Branch-In-charge Hqs. office, Shillong (all).
3. Shri/Smt. Superintendent.
4. The General Secretary, Gr. 'B' Gazetted Executive officers Association, Customs & Central Excise, Shillong.


(M.L. JYRWA)
ADMINISTRATIVE OFFICER (ET)
CUSTOMS & CENTRAL EXCISE
SHILLONG.

-54-

- 28 -

SL.NO.	NAME OF OFFICER/ DATE OF BIRTH	DATE OF APPTT. AS SUPDT./ DEEMED DATE/ DATE OF APPTT. AS INSPECTOR	COMMISSIONERATE	REMARKS
	S/SHRI			
351.	J.K.CHHAGANLAL 1/ 6/51	8/ 6/93 1/ 6/93 15/ 1/76	VADODARA	
352.	P.B.G.TILAK 24/ 5/54	15/ 7/93 1/ 6/93 4/10/78	HYDERABAD	
353.	B.DURGA PRASADA RAO 9/ 7/53	14/ 7/93 1/ 6/93 15/12/78	HYDERABAD	
354.	N..RAMI REDDY 6/10/47	9/ 7/93 1/ 6/93 13/12/78	HYDERABAD	
355.	C.R.K.CHOUDARY 30/ 7/52	23/ 7/93 1/ 6/93 6/10/78	HYDERABAD	
356.	V.S.R.M.KASYAPA 12/ 8/53	28/ 7/93 1/ 6/93 6/10/78	HYDERABAD	
357.	D.V.S.R.LINGA MURTHY 17/12/44	22/ 7/93 1/ 6/93 29/10/76	HYDERABAD	
358.	S.SHARMA 31/ 3/52	7/ 6/93 / / 0 25/11/78	SHILLONG	
359.	JAGADISH CH.DAS-I 23/ 6/52	7/ 6/93 / / 0 20/11/78	SHILLONG	
360.	DHIRENDRA NATH BORA (ST) 1/ 5/48	7/ 6/93 / / 0 4/10/78	SHILLONG	
361.	BIREN CH.PATIR (ST) 1/12/53	7/ 6/93 / / 0 3/10/78	SHILLONG	
362.	K.C.SARKAR 5/ 7/48	7/ 6/93 / / 0 27/11/78	SHILLONG	
363.	ALEXANDER LYWAIT (ST) 1/ 2/56	7/ 6/93 / / 0 29/ 9/78	SHILLONG	

...CONT.PAGE. 29/-

SL.NO.	NAME OF OFFICER/ DATE OF BIRTH	DATE OF APPTT. AS SUPDT./ DEEMED DATE/ DATE OF APPTT. AS INSPECTOR	COMMISSIONERATE	REMARKS
	S/SHRI			
364.	CHANDLER SHULLAI (ST) 19/12/49	7/ 6/93 / / 0 13/11/78	SHILLONG	
365.	K.K.TANEJA 9/ 1/56	7/ 6/93 / / 0 8/ 3/79	SHILLONG	
366.	R.C.DAS 1/ 7/44	7/ 6/93 / / 0 29/11/78	SHILLONG	
367.	RUPNATH PEGU (ST) 1/ 6/51	7/ 6/93 / / 0 3/10/78	SHILLONG	
368.	PRANAY KANTI DEB 26/ 1/64	7/ 6/93 / / 0 24/11/78	SHILLONG	
369.	K.C.GOGOI 1/ 3/45	7/ 6/93 / / 0 30/11/78	SHILLONG	
370.	R.C.DEY 1/ 9/48	7/ 6/93 0/ / 0 28/ 3/79	SHILLONG	
371.	D.CHATTOPADHYAY 1/ 3/55	7/ 6/93 / / 0 25/ 4/79	SHILLONG	
372.	KALFARAM KACHARI (ST) 2/ 8/47	7/ 6/93 / / 0 10/ 9/78	SHILLONG	
373.	CHALAU HAUZEL (ST) 1/ 3/54	7/ 6/93 / / 0 6/ 3/80	SHILLONG	
374.	NANI GOPAL SEN (SC) 28/ 8/48	7/ 6/93 / / 0 26/10/80	SHILLONG	
375.	ALAGRI SWAMI (SC) 31/ 8/47	7/ 6/93 / / 0 30/ 3/81	SHILLONG	
376.	JOSEPH JOHN 5/ 4/52	15/ 7/93 29/ 6/93 4/ 9/76	COCHIN	

Administrative Tribunal
- 4 DEC 2009
Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

- 56 -

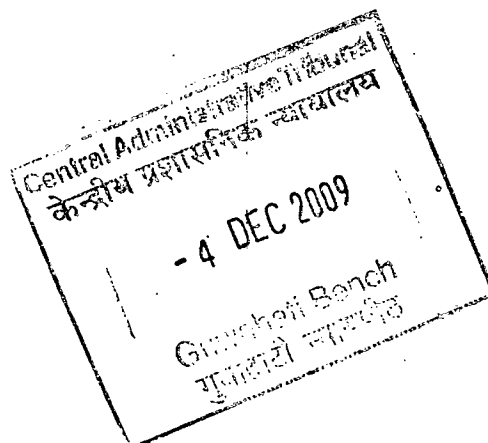
VIGILANCE CLEARANCE OF GROUP "B" GAZETTED OFFICERS :
PERIOD: LAST EIGHT YEARS

Sl. No.	Name of the officer & DOB	Whether the officer is under suspension and if so, the date of suspension and the details of the case	Whether the officer is Charge Sheeted, if so, the date of approval, issuance and service of Charge Sheet, and its contents in brief.	Whether prosecution for a criminal charge is pending. If yes, the details in brief.	If the officer is undergoing punishment, the details of the punishment and period thereof.	Whether vigilance proceedings are pending or is contemplated. If yes, details of such proceedings.	Any other details.
1.	Shri. Alexander Lywait Supdt. 01.02.1956	NIL	NIL	NIL	NIL	NIL	NIL.
2.	Shri. Chandler Shullai. Supdt. 19.12.1949	NIL	NIL	NIL	NIL	NIL	NIL

Dated:



(N. SINGHA)
SUPERINTENDENT (CIU-VIG)



I-जीवन-वृत्त
I-BIO-DATA



1. पूरा नाम (साफ अक्षरों में)
Name in full (in block letters)

SRI CHANDER
SHULLAI

श्री/श्रीमती/कुमारी
Shri/Shrimati/Kumari

2. पिता का नाम (साफ अक्षरों में)
Father's name (in block letters)

K. IAWRAM.

3. पति का नाम (साफ अक्षरों में)
Husband's name (in block letters)

राष्ट्रियता (यदि भारत का नागरिक नहीं है तो राष्ट्रियता की सूचना देना)
Nationality (if not a citizen of India, give details of nationality certificate)

Indian

4. क्या आप एक अनुसूचित जाति/जन जाति का सदस्य हैं?
Whether a member of Scheduled Caste/Tribes

Scheduled Tribes (Khasi Community)

5. इसकी सन और जन्म की तिथि (यदि संभव हो एक संवत् में जन्मना की तारीख (जन्म की तिथि) by Christian Era and wherever possible also in Saka Era (both in words and figures))

19.12.1949 (Nineteenth December in nineteen hundred forty nine)

B.A. (Hons)

6. पदवी/नियुक्ति के समय की योग्यताएँ
(a) at the time of first appointment

(b) बाद में प्राप्त की गई
subsequently acquired

7. पेशेवर और तकनीकी योग्यताएँ (जिनका उल्लेख ऊपर में किया गया है)
Professional and technical qualifications not covered by 7

8. शरीर के नाप के अनुसार वास्तविक कद (निर्माण के अनुसार)
Actual height by measurement (actual)

1.67 Cm.

9. पहचान का वैयक्तिक चिह्न
Personal mark of identification

A round cut mark about 1/2" just below the lip in the right side.

10. स्थायी घर का पता
Permanent home address

MAWLAI SYLLAI-KARIAH
SHILLONG-793008

11. सरकारी कर्मचारी के हस्ताक्षर अथवा बाएँ हाथ के अंगूठे का निशान (तारीख सहित)
Signature or left hand thumb impression of the Government servant (with date)

27.11.78

12. साक्ष्यीकृत अधिकारी के हस्ताक्षर तथा पदनाम (तारीख सहित)
Signature and designation of attesting officer (with date)

Asst. Chief Accounts Officer
Customs & Central Excise
Shillong.

*नियमन के तहत कार्यालय-अध्यक्ष द्वारा साक्ष्यीकृत किया जाता है।
To be attested by the Head of Office before pasting.

टिप्पणी—सरकारी कर्मचारी की 10 वर्ष की सेवा के बाद नया फोटोग्राफ लगाया जाए।
Note—Photograph should be renewed after 10 years of service of Government servant.

म.स.ओ. (T)-27 (संशोधित)
M. S. O. (T)-27 (Revised).

Attested
सहायक मुख्य लेखा अधिकारी
Assistant Chief Accounts Officer
कन्दोरा उपायुक्त, शिल्लोंग
Central Excise, Shillong

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
-4 DEC 2009
Guwahati Bench
गुवाहाटी न्यायाधीश